



**Consultation Paper**

**On**

**Reserve Prices for auction of FM Radio channels**

**1<sup>st</sup> August, 2024**

**Telecom Regulatory Authority of India**

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**Written comments on the consultation paper are invited from the stakeholders by 29<sup>th</sup> August 2024. Counter comments, if any, may be submitted by 12<sup>th</sup> September 2024.**

**The comments and counter comments may be sent, preferably in electronic form to Shri Deepak Sharma, Advisor (B & CS), Telecom Regulatory Authority of India, on the e-mail: [advbcs-2@traigov.in](mailto:advbcs-2@traigov.in) and [jtadvbcs-1@traigov.in](mailto:jtadvbcs-1@traigov.in) . Comments and counter comments will be posted on TRAI's website [www.traigov.in](http://www.traigov.in)**

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# **Chapter I**

## **Introduction**

- 1.1. Recognized for its extensive coverage, portability, low setup costs, and affordability, radio stands as one of the most popular and cost-effective mass communication mediums. FM Radio broadcasting is favoured for its versatility in delivering entertainment, information, and education.
- 1.2. During the Ninth Five Year Plan (1997-2002), the Government of India introduced a policy aimed at enhancing the variety and quality of radio broadcasting. This policy allowed private sector Indian companies to gradually establish FM radio stations.
- 1.3. The first phase of FM radio broadcasting (Phase-I) was initiated by the Ministry of Information and Broadcasting (MIB) in 1999. During this phase, private agencies were offered a total of 108 channels in 40 cities within the FM spectrum band (88 – 108 MHz). An auction mechanism involving multiple rounds was employed to grant these permissions, and the operational licenses were awarded for a duration of 10 years. Out of the 108 channels, only 37 had their bid amounts paid, and ultimately 21 channels became operational.
- 1.4. On 13.07.2005, the Government announced the policy for Phase-II of FM Radio Broadcasting. This phase implemented a two-stage bidding process, including techno-commercial eligibility and financial bidding, that resulted in offering 337 channels across 91 cities with a population of three lakhs or more. Among these channels, 284 were successfully bid upon, and after scrutiny, permissions were granted for 245 channels spanning 87 cities. In Phase-II, a total of 222 channels became operational. Additionally, all 21 operational channels from Phase-I migrated to Phase-II. Overall, 243 FM Radio channels became operational across 86 cities during Phase-II.

- 1.5. To expand the reach of FM Radio broadcasting across the country, the Government initiated Phase III, aiming to establish private FM Radio channels in all cities with a population exceeding 1 lakh. Furthermore, 11 additional cities with a population less than 1 lakh in the border areas of Jammu & Kashmir (J&K) and the North East (NE) region were included in this expansion. The Government issued Policy Guidelines for Phase-III of FM Radio Broadcasting on 25.07.2011.
- 1.6. On 9<sup>th</sup> April 2013, MIB requested TRAI's recommendations on the amount of migration fee to be charged from existing FM radio operators on their migration from Phase II. The Authority sent its recommendations on "Migration of FM Radio Broadcasters from Phase-II to Phase-III on 20.02.2014. Following TRAI's recommendations, 231 operational channels from Phase-II migrated to Phase-III after paying the migration fee.
- 1.7. On 16.12.2014, MIB sought TRAI's recommendations on Reserve Prices (RP) for FM Radio channels in 264 new cities<sup>1</sup>. The Authority sent its recommendations on 'Reserve Price for auction of FM Radio channels in New Cities' on 24.03.2015.
- 1.8. The e-auction of the first batch of Private FM Radio Phase-III channels commenced on 27.07.2015. This auction included 135 channels in 69 existing cities<sup>2</sup>. The reserve prices for these cities were set by MIB as per Policy Guidelines for Phase-III of FM Radio, i.e. the highest bid price received during Phase-II for each respective city. Out of the 135 channels, 96 channels were successfully auctioned in 55 cities.
- 1.9. The e-auction of the second batch of Private FM Radio Phase-III channels began on 20.06.2016. This batch comprised 266 channels in 92 cities, including 227 channels in 69 new cities and 39 channels in

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<sup>1</sup> New city refers to a city where private FM Radio channel was not operational in Phase II and auction for FM Radio channels is to be held in Phase-III.

<sup>2</sup> Existing city refers to a city where at least one private FM Radio channel was operational in Phase II.

23 existing cities. The reserve prices fixed by MIB for the 69 new cities differed from the reserve prices recommended by the Authority in its recommendations dated 24.03.2015. In the second batch, only 66 channels in 48 cities were successfully bid.

- 1.10. On 22.08.2019, MIB requested TRAI's recommendations on fresh reserve prices for 283 cities (260 new and 23 existing) under the FM Phase-III Policy. These recommendations were to consider various factors such as inflation and indexation of reserve prices calculated between 2011 and 2015. In response, the Authority sent its recommendations on 'Reserve Price for auction of FM Radio channels' on 10.04.2020. However, auction for these 283 cities is yet to be conducted by MIB.
- 1.11. As on 31<sup>st</sup> March 2024, there are 388 operational private FM Radio channels across 113 cities.
- 1.12. MIB vide its letter dated 21.12.2023 (**Annexure-I**) to TRAI, described the importance of penetration of FM radio in hilly areas in states of Himachal Pradesh, Uttarakhand, Sikkim, Arunachal Pradesh and UTs of Jammu & Kashmir, Ladakh and in accordance with the provisions of section 11(1)(a) of the TRAI Act, 1997 asked TRAI to:
  - i. Provide recommendations along with reserve prices for further expansion of private FM radio services in Hilly States/UTs.
  - ii. Furnish reserve price for auction of FM Radio channels in two cities of Bilaspur and Rourkela.
- 1.13. In response, TRAI sent a letter dated 29.01.2024 (**Annexure-II**) requesting MIB to provide list of cities in the hilly States/UTs mentioned in the aforesaid MIB reference, where FM radio channels are to be opened up, so that TRAI can provide its recommendations along with reserve price for auction of FM Radio channels in these cities.
- 1.14. Subsequently, MIB vide its letter dated 19.03.2024 (**Annexure-III**) provided a list of 20 cities in Hilly states/UTs of Himachal Pradesh,

Uttarakhand and Jammu & Kashmir, and requested to recommend reserve prices for these cities. In its letter MIB also conveyed introducing a new city category, i.e. Category 'E'. MIB further proposed that all the technical parameters applicable for category 'D' cities, except for ERP may apply to category 'E'. The proposed ERP for Category 'E' is 750W to 1 KW.

- 1.15. However, MIB vide its letter dated 09.04.2024 (**Annexure-IV**) further clarified that TRAI has already recommended the reserve price for the city of Anantnag in its 2020 recommendations and that City of Rudrapur (Uttarakhand) belongs to Category 'D' as its population exceeds 1 lakh according to census 2011. Accordingly, for remaining 18 new cities, the new Category 'E' has been proposed.
- 1.16. Accordingly, this Consultation Paper (CP) has been prepared to solicit comments and views of all stakeholders on the determination of reserve prices for auction of FM Radio channels, under FM Phase-III Policy. **Chapter II** discusses the issues related to estimation of the reserve prices for auction of FM Radio channels. A summary of the issues for consultation is provided in **Chapter III**.



## Chapter II

### Issues related to estimation of Reserve prices for FM Radio channels.

2.1 MIB has sought reserve prices for auction of private FM Radio channels in two existing cities of Bilaspur and Rourkela and 19 new cities in hilly states /UTs. Cities of Bilaspur and Rourkela belong to city category 'C' as per FM Phase-III policy guidelines dated 25.07.2011 while out of 19 new cities, Rudrapur belongs to city category 'D' and for remaining 18 new cities, MIB has proposed a new city category 'E'.

#### A. Methodology for estimation of Reserve price for cities of Bilaspur, Rourkela and Rudrapur

2.2 As per FM Phase-III policy guidelines dated 25.07.2011, cities have been grouped in following six categories based on their population:

**Table-1: Category of cities on the basis of population**

S. No.	Category of Cities	Population
1	A+	Metro cities
2	A	> 20 lakhs
3	B	> 10 lakhs up to 20 lakhs
4	C	> 3 lakhs up to 10 lakhs
5	D	> 1 lakh up to 3 lakhs
6	Others	Less than 1 lakh in border and hilly areas

2.3 Moreover, all the states and UTs have been grouped in following four regions, as per FM Phase-III policy guidelines:

**Table-2: Grouping of States/UTs in four regions**

S. No.	Region	States/UTs
1	North	J&K, Punjab, Himachal Pradesh, Haryana, Rajasthan, Delhi, Uttar Pradesh, Uttarakhand, Chandigarh
2	East	Arunachal Pradesh, Assam, Bihar, Jharkhand, Manipur, Meghalaya, Mizoram, Nagaland, Orissa, Sikkim, Tripura, West Bengal, Andaman & Nicobar Islands.
3	South	Andhra Pradesh, Telangana, Karnataka, Kerala, Tamil Nadu, Puducherry, Lakshadweep
4	West	Chhattisgarh, Goa, Gujarat, Madhya Pradesh, Maharashtra, Daman & Diu, Dadra and Nagar Haveli

2.4 Further, under the aforesaid Phase-III policy guidelines, following criteria have been prescribed for determining the reserve prices for FM Radio channels:

- For new channels in existing FM Phase-II cities, the highest bid price received for that city in Phase-II.
- For fresh (new) cities, the highest bid price received during FM Phase-II for that category of cities in that region.
- In case the benchmark from Phase-II for a particular region is not available, then the lowest of the highest bid received in other regions for that category of cities.
- For new cities in border areas with a population less than one lakh, the reserve price shall be Rs. 5 Lakh.

2.5 During the formulation of recommendations on the 'Migration of FM Radio Broadcasters from Phase-II to Phase-III' dated 20.02.2014, the Authority observed that methodology outlined in the Phase-III guidelines could produce inconsistent results when determining the RP of FM channels in new cities. Consequently, TRAI recommended that ***“the methodology for determining the reserve price for fresh***

***cities in Phase-III should be reconsidered as the current methodology might jeopardise the auction.”***

- 2.6 Subsequently, MIB, vide its letter dated 16.12.2014, sought TRAI's recommendations on RP for FM Radio channels in 264 new cities. The 264 new cities included 11 cities of 'Others' category belonging to border and hilly areas with a population less than one lakh. In response, the Authority sent its recommendations on 'Reserve Price for auction of FM Radio channels in New Cities' on 24<sup>th</sup> March 2015.
- 2.7 In its recommendations of 2015, the Authority noted that advertising serves as the primary revenue source for FM Radio. Therefore, the revenue potential in a specific market relies on factors such as the duration and rates of commercial advertisements, which, in turn, depend on the scale of economic activities and FM Radio listenership in that city or coverage area. Recognizing the variations in these aspects across cities, the Authority identified relevant variables viz. per capita income, listenership of FM Radio, and per capita Gross Revenue (GR) earned by existing FM Radio operators, along with population, to assess the economic activities of a city/region. The Authority applied a two-stage process for estimating reserve prices for FM Radio channels in new cities, excluding those in the 'Others' category. The first stage involved determining the valuation of FM Radio channels in each new city, and in the second stage, the reserve price for each city was calculated by multiplying the channel's value by a factor of 0.8 (as detailed at Step 10, para 2.12 below). For 11 new cities of 'Others' category a reserve price of Rs. 5 Lakh was recommended in line with the Phase-III policy guidelines.
- 2.8 On 22<sup>nd</sup> August 2019, MIB again sought TRAI's recommendations on fresh reserve prices for 283 cities (260 new and 23 existing cities) under the FM Phase-III Policy. These recommendations were to consider various factors such as inflation and indexation of reserve prices calculated between 2011 and 2015. In response, after due consultation,

the Authority sent its recommendations on 'Reserve Price for auction of FM Radio channels' on 10.04.2020.

2.9 The Authority explored various options for valuing FM Radio channels. However, it was observed that there was a limited availability of any reliable measure of city-level potential of a particular city independently of state or regional bias. Accordingly, the Authority decided that the factors considered in its recommendations of 2015 continued to be relevant in valuation of FM Radio channels. Since the latest available data was being used, the technological and listenership changes were captured to suitably moderate the RP of the city under consideration. Hence, the Authority concluded that the methodology used in the 2015 recommendations with some modifications was reasonable to arrive at an RP for the auction of FM Radio channels in new cities other than those in 'Others' category.

2.10 While forming the 2020 recommendations, the Authority observed that significant time had passed since the valuation of FM Radio channels in new cities back in 2015. During this period, the radio ecosystem underwent substantial changes, particularly in terms of technology and listenership. The increasing prevalence of smartphones without built-in FM Radio receivers has shifted audience behaviour towards online content consumption via online apps. This transition has altered the dynamics of listenership, potentially impacting the revenue streams of FM radio broadcasters through a potential reduction in number of listeners.

2.11 Acknowledging these factors, the Authority introduced changes to the 2015 methodology in its 2020 recommendations, particularly by incorporating the Market Intensity Index (MII) as given in R.K. Swamy Hansa's Guide to Market Planning (2017 Fourth Edition). MII is the weighted average of the four aspects of prosperity of market, namely, purchasing power of an average individual, consumption pattern of durable and non-durable goods, penetration of media and supporting

infrastructure of market. In addition, the radio listenership estimates given by Indian Readership Survey (IRS) weighed by population of each state for Q3 2019 obtained from Media Research Users Council India was also used in 2020 exercise.

2.12 The detailed methodology for valuation of FM Radio channels in a city, as adopted by the Authority in its recommendations dated 10<sup>th</sup> April 2020 is explained below:

<b>Step-1</b>
<ul style="list-style-type: none"> <li>• Cities were categorized based on the population (A+, A, B, C, D and ‘Other’) as per criteria specified in Phase-III Policy guidelines (<b>Table -1</b>).</li> </ul>

<b>Step-2</b>
<ul style="list-style-type: none"> <li>• Cities were characterized based on three additional variables – per capita income, Gross Revenues earned by the FM Radio broadcasters in the existing cities, and estimated FM Radio listenership.</li> <li>• <b>Per capita income:</b> In the absence of city/district-level data, the closest parameter for measuring the per capita income in a particular city/region could be the Gross State Domestic Product (<b>GSDP</b>). Therefore, per capita GSDP of a state was taken as a proxy indicator for assessing the level of economic activity and, hence, the revenue generation potential in that state. GSDP data<sup>3</sup> for 2017-18 was used.</li> <li>• <b>Per capita Gross Revenue (GR):</b> The per capita GR in a state was estimated by taking into consideration the sum of GRs reported to MIB for all the cities where FM Radio stations were operational in a state and dividing it by the population of that state. GR data<sup>4</sup> of existing FM Radio broadcasters for 2017-18, as obtained from MIB, was used.</li> </ul>

<sup>3</sup> Data as on August 2019 available on website of Ministry of Statistics and Programme Implementation (MoSPI) <http://www.mospi.gov.in/>

<sup>4</sup> Provided by Ministry of Information and Broadcasting

- **Estimated Listenership:** For radio listenership estimates data<sup>5</sup> given by IRS weighed by population of each state for Q3 of 2019 was utilized.

### Step-3

- The values of the above parameters (step-2) were estimated on the basis of available data on a State-wise basis and mean values were obtained for each of the three variables. Then, under each category, the value obtained for a state is compared with the mean value under that category and based on the comparison, states were categorized into three groups for each category. States having value more than 125% of the mean value of the concerned variable i.e. more than 1.25 times the mean value, were placed in the first group. States having value between 75% to 125% of the mean value i.e. between 0.75 to 1.25 times the mean value were placed in the second group. States having value of the concerned variable less than 75% of the mean value i.e. less than 0.75 times the mean value, were placed in the third group.
- Following the above method, three groups of states were obtained under each of the categories i.e. per capita GSDP, per capita GR earned and FM radio listenership, as follows:
  - i. On the basis of the State-wise estimates of **per capita GSDP**, States were categorized into three **groups viz. J, K, and L (Annexure-V)**.
  - ii. On the basis of the State-wise estimates of **per capita GR earned**, States were categorized into three **groups viz. F, G, and H (Annexure-VI)**,
  - iii. Based on the State-wise estimates of **radio listenership**, States were categorized into three groups **viz. Q, R, and S (Annexure-VII)**.

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<sup>5</sup> IRS data published by Media Research Users Council India

#### Step-4

- After the above grouping, existing cities were classified into three different ways by considering population of the city as one characteristic, and one of the above three variables i.e. per capita GGSDP, per capita GR earned and FM Radio listenership as the second characteristic. Hence, three different classification matrices or tables were obtained viz (i) classification of cities based on a combination of population of city and State category (in which the city lies) on the basis of per capita GSDP (ii) classification of cities based on a combination of population of city and State category on the basis of per capita GR earned, and (iii) classification of cities based on a combination of population of city and State category on the basis of FM radio listenership.
- For instance, the first classification on the basis of population of the city and State category based on per capita GSDP was carried out by marking the category of cities i.e. A+, A, B, C, D & Others (as per Table-1) on the horizontal axis and State category on the basis of per capita GSDP i.e. Group J, K, L on the vertical axis. For classifying city under this grouping scheme, the population category of city is determined using Table-1, and the group to which the state (of the city) belongs is obtained from Annexure-V and accordingly, the city is placed in the cell corresponding to these two categories. For instance, Karnal belongs to category 'D' based on population and its state Haryana belongs to group J based on per capita GSDP. So, it was classified in the (1,4) cell of Matrix-I (**Annexure-VIII**). Similarly, all remaining existing cities of different population categories were classified into various cells of Matrix-I.
- In similar way, cities were classified in Matrix-II (**Annexure-IX**) on the basis of population of the city and State category based on the per capita GR, and finally, classified in Matrix-III (**Annexure-X**) on the

basis of population of the city and State category based on density of FM Radio receivers.

**Step-5**  
**Estimation of Reference Prices for the cities based on the population and the three variables**

- For estimating the reference prices, to begin with the Authority used the most recent market-driven prices available to it, which were actual bid prices obtained in the Phase-III auctions held in 2015 and 2016. As successful bidding could take place in 81 cities in Phase III, the market driven prices were available to the Authority only for these many cities. Moreover, the number of successful bids in each city also varied based on number of channels in that city. Hence, the price for each city was taken as the average of the prices quoted in all the successful bids in that city. **(Annexure-XI)**
- As the total number of reference prices obtained above (81 only) was limited, the Authority decided to improve the estimation by extrapolating the prices for those cities where successful auctions took place in 2005 but which did not undergo auction in 2015 and 2016 in Phase-III.
- For extrapolating the reference price for such cities, the factor for extrapolation was calculated by taking the ratio of the average market prices obtained in 2005 and 2015/2016 for those cities where successful auction took place in both the phases. Based on data available at Annexure-XI, this ratio was taken for 45 cities after excluding outliers identified as per next para.
- While calculating the price ratio between 2005 and 2015/16 prices at Annexure-XII, a city was considered as outlier by following a three-pronged approach viz., (i) if there is only one city available in a category; (ii) if no city in a particular state is being put up for auction, the same state has not been considered; and (iii) if the ratio for a particular city exceeds twice the average for the category, the concerned city ratio has been eliminated.



- It may be seen that out of 45 cities for which ratio of prices was obtained, 10 cities belonged to category B, 31 cities to category C and 4 cities to category D. Hence, the extrapolation factor for each category i.e. B, C and D, was obtained by taking the average for all the cities in that category. The average ratio factor is tabulated at **Annexure XII**.
- Using the extrapolation factor obtained as above, the extrapolated reference prices were calculated for the 17 cities where successful auctions took place in 2005 but which did not undergo auction in 2015 and 2016 in phase-III (**Annexure XII**).
- Accordingly, a consolidated dataset of 98 data points was built including market drive prices for 81 cities as well as extrapolated prices for 17 cities, which were utilised to determine average reference prices for each city classification. (**Annexure-XIII**)

#### **Step-6**

- Once the indexed reference price for 98 cities were obtained (Annexure XII) these prices were mapped against their respective cities into the three matrices i.e. Matrix-I, Matrix-II, and Matrix-III obtained at step 4 above i.e. the mapping links reference prices to the cities in that group in the matrices.
- Now for each cell of the matrices, an average of the indexed reference prices of all the cities falling in that cell is determined i.e. the total sum of the indexed reference prices of all cities in the cell is divided by the number of cities in the cell. (**Annexure-XIV, XV & XVI**)

#### **Step-7**

- The above steps yield three matrices corresponding to Matrix-I, Matrix-II and Matrix-III with averages of indexed reference prices assigned to each cell. As a result, each matrix provided a reference price for each city category based on the variable under consideration

for that matrix. For example, Annexure-XIV lists the reference price for each city category based on per capita GSDP. Similarly, Annexure-XV lists the reference price for each city category based on per capita GR while Annexure-XVI lists the reference price for each city category based on radio listenership.

- As a next step, all the cell values in each matrix were assessed for consistency with other cell values of the matrix. In an ideal situation, value of a superior cell in terms of population size and the other characteristic viz., GSDP, GR or listenership should be higher than or should dominate any cell which is inferior in one or both the characteristics. However, in the aforesaid exercise, it was observed that some of the cell values arrived were coming out inconsistent. Accordingly, all the inconsistent cell values were required to be identified and eliminated before proceeding to determine RPs.
- While deciding on which cell value(s) to be considered as inconsistent and to be eliminated, regard was given to: (i) the extent of inconsistency; and (ii) the number of cities falling in concerned cell values. (**Annexure-XVII, XVIII, and XIX**)

### **Step-8**

- After the reference price corresponding to each cell in all the matrices was determined as above, the new cities were depending on their population based city category and the State-level variable for the matrix.
- As a result, for each new city, upto three numerical price values were obtained from the three matrices arrived at in Step 7.
- For instance, suppose a new city of category C fell in groups J, R and H against the three other State level variables. Then the prices from the relevant cell of the relevant matrix were mapped to the city i.e. the price values contained in the cells corresponding to C and J in terms of per capita GSDP, C and R in terms of listenership and C and H in terms of per capita GR were assigned to each of the new cities. Thus,

based on three different characteristics of these new cities, three distinct values were assigned to each of the new cities.

- Then the average of the values assigned to a city from three matrices is computed and the resulting estimates is termed as the Average Value. (**Annexure-XX**)

#### **Step-9**

- To arrive at a final valuation for FM Radio channels in each city, the Average Value of a city is modified by multiplying it with the city factor as reflected in Market Intensity Index (MII). (**Annexure- XX**)

#### **Step-10**

- For the purpose of calculating the reserve price, the Authority took into consideration the fact that while setting the reserve price for access spectrum used for telecommunication services, a multiplication factor of 0.8 was used i.e. the RP was obtained by multiplying the valuation price of access spectrum by 0.8, based on past domestic as well as international experience. Accordingly, the same multiplication factor of 0.8 was used for estimating the RP for FM Radio channels in new cities.
- The Government, in order to encourage expansion of FM radio in cities of NE states, J&K, and Andaman and Nicobar has prescribed a 50 % lower rate of annual fee from the FM radio channels situated in these areas. Accordingly, the Authority had applied the factor of 0.4 to the cities situated in these areas to get RP. (**Annexure- XX**)

2.13 Stakeholders are requested to provide their views on whether the methodology outlined in TRAI's recommendations dated 10.04.2020 should be used for determining the reserve prices of FM radio channels in the cities of Bilaspur, Rourkela and Rudrapur.

2.14 Further, in 2020 recommendations, the radio listenership estimates data, as given by IRS weighed by population of each state for Q3 of

2019, was utilized and the Market Intensity Index (MII), as given in R.K. Swamy Hansa's Guide to Market Planning (2017 Fourth Edition), were used. Since then, the updated data related to radio listenership and MII are not available although data for GSDP and GR for the year 2022-23 is available. In such a case, a question arises whether the same data for radio listenership and MII can be used for the present exercise.

2.15 The Authority in its Recommendations on 'Auction of Spectrum in frequency bands identified for IMT/5G' dated 11.04.2022 was of the view that to ensure healthy competition, leading to the discovery of the true market price, and recommended that the reserve price should be set at the level of 70% of average valuation.

#### **Issues for consultation**

**Q1. Do you agree that the methodology used in TRAI's recommendations dated 10<sup>th</sup> April 2020 for determining reserve prices of FM Radio channels should be used for determining reserve prices of FM Radio channels in the cities of Bilaspur, Rourkela and Rudrapur?**

**a. If yes, please provide a detailed justification for your views.**

**b. If no, please suggest an alternative approach/ methodology with details and justifications.**

**Q2. Due to non-availability of updated radio listenership estimates data and Market Intensity Index, whether the same data, as used in 2020 recommendation, can be used in the present exercise as well? In case the answer is no, which alternative data/methodology can be used for the same purpose?**

**Q3. Should a multiplication factor of 0.7 be used for estimating the reserve price from average valuation of FM Radio channels?**

## B. Introduction of new city category 'E'

2.16 MIB in its letter dated 19.03.2024 (Annexure-III), has provided a list of 18 cities/towns situated in the states of Himachal Pradesh, Uttarakhand, and the Union Territory of Jammu & Kashmir. These cities have been identified by MIB for potential FM broadcasting expansion. MIB has conveyed the introduction of a new city category, designated as 'E' for these 18 cities. MIB has proposed that all the technical parameters of category 'D', except for ERP may apply to category 'E'. For category 'E', ERP range proposed by MIB is 750 W to 1 KW.

2.17 As per the existing FM Phase-III policy guidelines the cities are divided into 'A+', 'A', 'B', 'C', 'D' and 'Others' categories based on the population of a city. For each city category technical parameters have been specified in the policy guidelines as given in the table below:

**Table-3: Technical Parameters**

City Category	Basis (one or more of the following)	Technical Parameters			
		Effective Radiated Power (ERP) (kW)		Antenna Height (EHAAT) (Meters)	
		Min.	Max.	Min.	Max.
A+	Metro cities Delhi, Mumbai, Kolkata, Chennai	25	50	75	200
A	Population above 20 lakhs	10	30	75	150
B	Population above 10 lakhs and up to 20 Lakhs	5	15	50	100
C	Population above 3 lakhs and up to 10 Lakhs	3	10	30	75
D	Population above 1 lakh and up to 3 Lakhs	1	3	20	40
Others	Cities with a population upto 1 lakh	1	3	20	40

2.18 Table-4 below provides the population of the 18 new cities identified by MIB as per 2011 census data:

**Table-4: List of cities under proposed category ‘E’**

<b>S. No.</b>	<b>State</b>	<b>District</b>	<b>Proposed City/Town</b>	<b>Population (as per 2011 census)</b>
1	Himachal Pradesh	Bilaspur	Bilaspur	13654
2	Himachal Pradesh	Kangra	Dharmsala	30764
3	Himachal Pradesh	Hamirpur	Hamirpur	17604
4	Himachal Pradesh	Mandi	Mandi	26422
5	Himachal Pradesh	Sirmaur	Nahan	28899
6	Himachal Pradesh	Solan	Solan	39256
7	Himachal Pradesh	Una	Una	18722
8	Jammu & Kashmir	Budgam	Badgam	15338
9	Jammu & Kashmir	Bandipore	Bandipore	37081
10	Jammu & Kashmir	Baramulla	Baramula	71434
11	Jammu & Kashmir	Kulgam	Kulgam	23584
12	Jammu & Kashmir	Kupwara	Kupwara	21771
13	Jammu & Kashmir	Pulwama	Pulwama	18440
14	Jammu & Kashmir	Rajouri	Rajouri	29486
15	Jammu & Kashmir	Shopian	Shupiyan	16360
16	Jammu & Kashmir	Udhampur	Udhampur	84015
17	Uttarakhand	Almora	Almora	34122
18	Uttarakhand	Nainital	Nainital	41377

2.19 It can be seen that all the 18 new cities identified by MIB in hilly states/UTs have a population below 1 lakh.

**C. Reserve Price for proposed Category ‘E’ cities**

2.20 As mentioned in para 2.4 above, Phase-III policy guidelines prescribe a reserve price of be Rs. 5 Lakh for new cities in border areas with a

population less than one lakh. These cities are situated in border areas of J&K and NE states.

2.21 The MIB in 2014 sought TRAI's recommendations on RPs for FM Radio channels in 264 new cities, which included 11 cities in border areas of NE and J&K, classified in the 'Others' category.

2.22 The Authority in its recommendations dated 24.03.2015, recognized that the cities belonging to 'Others' category were of strategic importance. The availability of FM Radio broadcasting service in these far-flung areas could be used for Emergency Warning Services (EWS) with the specific approval and guidance of the local district administration. The Authority also noted that when the RP (i.e. Rs. 5 Lakh per city) set for these cities in Phase-III policy is compared with the proposed RPs for 'D' category cities of NE and J&K, it appeared reasonable to encourage the participation of a large number of prospective bidders. The Authority was of the view that the inherent design of an ascending e-auction process would anyway ensure that the true market value of the FM Radio channels in each city would be discovered during the process of auction. Accordingly, the Authority recommended the following:

***“.....the RPs in 11 border cities in the 'Others' category in Phase-III should be Rs. 5 lakh per channel.”***

2.23 FM radio channels in these 11 cities of 'Others' category were put for auction in 2016 with a reserve price of Rs. 5 Lakh in batch 2 auction under Phase-III of FM Radio. In all the 11 cities, 3 channels in each city were available for auction. Of these, in one city all the three channels were bid successfully, in three cities two channels each were bid successfully and in four cities one channel each were bid successfully. All the channels were sold at base price of Rs. 5 lakh. In three cities no channel was sold (**Annexure-XX**).

2.24 The MIB in 2019 again sought TRAI's recommendations on RPs for FM radio channels in 283 cities. These cities included 10 cities of 'Others' category where channels remained unsold during batch 2 auction under Phase-III of FM Radio. Considering the strategic importance, characteristics and past bidding patterns of cities in border areas, it was decided to retain the RPs for cities in border areas at existing level of Rs. 5 lakh. In its recommendations dated 10.04.2020, TRAI recommended the following:

***“...the RPs in 10 border cities in the ‘Others’ category in Phase-III should be Rs. 5 lakh per channel.”***

2.25 18 Cities identified by MIB have terrains similar to the border areas of J&K and NE states. MIB suggested the formulation of category 'E' in order to cater to exceptional terrain constraints of hilly states/UTs. To ensure the effectiveness of FM radio services in these areas, it may be essential to establish a suitable reserve price that encourages robust participation among bidders. One option could be to retain the RPs for 18 cities in hilly areas at existing level of Rs. 5 lakh looking at the similarity of these cities with cities of 'Others' category. However, it may be noted that the proposed ERP for category 'E' cities is lower than those for cities of 'Others' category.

#### **Issue for consultation**

**Q4. How should the reserve prices for 18 cities identified by MIB in hilly states/UTs be determined: -**

- a. Whether it should be kept at Rs. 5 lakh as like cities of 'Others' category?**
- b. Whether any other methodology to be used for determining the reserve price in these cities?**

**Please support your response with proper justification(s).**



## **D. Other provisions of FM Phase-III policy guidelines**

2.26 While MIB's letter only talks about the technical parameters of the new city category 'E', it is to be noted that the FM Phase-III policy guidelines stipulate few other provisions which differ for each category A+, A, B, C, D and Others. In case a new category 'E' is to be created, following corresponding parameters also need to be defined for this city category:

### **Financial Competence**

2.27 Clause 2.3 of the FM Phase-III policy guidelines provide the following provisions regarding assessment of financial competency of an eligible company:

#### **“2.3 Financial Competence:**

2.3.1 *The financial eligibility of each applicant company shall be assessed on the basis of the following criteria:*

#### **Minimum Net Worth required as per City Category in each region:**

<i>D category Cities and cities with population upto 1 lakh:</i>	<i>Rs. 50 Lakhs.</i>
<i>C category Cities:</i>	<i>Rs. 1 Crore.</i>
<i>B category Cities:</i>	<i>Rs. 2 Crore.</i>
<i>A category Cities:</i>	<i>Rs. 3 Crore.</i>
<i>A+ category Cities:</i>	<i>Rs. 3 Crore.</i>
<i>All categories of Cities in all regions:</i>	<i>Rs. 10 Crore.</i>

***Illustration: For two or more C category cities in the same region, Net Worth of Rs. 1 crore is required. If the two C category cities are in two different regions, Net Worth of Rs. 2 crore is required.”***

2.28 Stakeholders are requested to provide their comments on the financial competence of an applicant company for category 'E' cities.

## **Number of Frequencies**

2.29 Clause 17 of the FM Phase-III policy guidelines stipulate the number of channels available for allocation to private broadcasters in different categories of cities as below:

### **“17. Number of Frequencies:**

*17.1 Subject to availability of frequencies the total number of channels for allocation to private broadcasters would be kept as follows for Phase III:-*

	<b>City category</b>	<b>No. of Channels</b>
(i)	<i>Category A+ cities</i>	<i>9 to 11 Channels</i>
(ii)	<i>Category A cities</i>	<i>6 Channels</i>
(iii)	<i>Category B cities</i>	<i>4 Channels</i>
(iv)	<i>Category C cities</i>	<i>4 Channels</i>
(v)	<i>Category D cities and cities with population less than one lakh</i>	<i>3 Channels</i>

.....”

2.30 Stakeholders are requested to provide their comments on the maximum number of channels in category ‘E’ cities.

## **Annual Fee**

2.31 Clause 6 of the Phase-III policy guidelines have following provisions regarding annual license fee to be paid by FM radio permission holders:

### **“6. Annual Fee:**

*6.1 (a) Subject to the provisions contained in sub-para (b), the Permission Holder shall be liable to pay an Annual Fee to the Government of India every year charged @ 4% of Gross Revenue of its FM radio channel for the financial year or @ 2.5% of NOTEF for the concerned city, whichever is higher.*

*(b) The permission holders in the States of North East (i.e. Arunachal Pradesh, Assam, Meghalaya, Manipur, Mizoram, Nagaland, Sikkim and*

*Tripura,) and Jammu & Kashmir (J&K) and island territories (i.e Andaman and Nicobar islands and Lakshadweep) will be required to pay an Annual Fee to the Government of India charged @ 2% of Gross Revenue for each year or 1.25% of NOTEF for the concerned city, whichever is higher, for an initial period of three years from the date from which the annual license fee becomes payable and the permission period of 15 years begins. The revised fee structure will also be applicable to existing operators in these States/UTs to enable them to effectively compete with the new operators. The three year period for the existing operators shall be reckoned from the first day of the commencement of the next quarter (refer para 6.3) subsequent to the date of issuance of these guidelines.*

*6.2 Gross Revenue for this purpose would be the gross inflow of cash, receivables or other consideration arising in the course of ordinary activities of the FM Radio Broadcasting enterprise from rendering of services and from the use by others of the enterprise resources yielding rent, interest, dividend, royalties, commissions etc. Gross Revenue shall, therefore, be calculated, without deduction of taxes and agency commission, on the basis of billing rates, net of discounts to advertisers. Barter advertising contracts shall also be included in the gross revenues on the basis of relevant billing rates. In the case of a permission holder providing or receiving goods and services from other companies that are owned or controlled by the owners of the permission holder, all such transactions shall be valued at normal commercial rates and included in the profit and loss account of the permission holder to calculate its gross revenue.*

*.....”*

2.32 According to Phase-III policy, a permission holder is liable to pay an annual license fee @ 4% of Gross Revenue of its FM radio channel for the financial year or @ 2.5% of NOTEF for the concerned city, whichever is higher.

2.33 However, the permission holders in the States of North East (i.e. Arunachal Pradesh, Assam, Meghalaya, Manipur, Mizoram, Nagaland, Sikkim and Tripura,) and Jammu & Kashmir (J&K) and island territories (i.e Andaman and Nicobar islands and Lakshadweep) are required to pay an Annual Fee @ 2% of Gross Revenue for each year or

1.25% of NOTEF for the concerned city, whichever is higher, for an initial period of three years. This special provision is designed to account for the unique terrain and socio-economic conditions in these states and UTs.

2.34 TRAI in its Recommendations on Issues related to FM Radio Broadcasting dated 5<sup>th</sup> September 2023 noted that linking of license fee to Non-Refundable One Time Entry Fee (NOTEF) has resulted in significantly higher license fee in some cities and accordingly recommended the following:

***“ the annual license fee of a FM radio channel should be de-linked from Non-Refundable One Time Entry Fee (NOTEF). The license fee should be calculated as 4% of the Gross Revenue (GR) of the FM radio channel during the respective financial year. GST should be excluded from Gross Revenue (GR).”***

2.35 The recommendations dated 05.09.2023 are pending with MIB.

2.36 Keeping in mind the challenging hilly terrains and sparse populations of the cities categorised in proposed category ‘E’, stakeholders are requested to provide their comments on the annual fee to be applicable to the category ‘E’ cities.

#### **Issues for consultation**

**Q5. Besides the Technical parameters i.e. Effective Radiated Power (ERP) and Antenna Height (EHAAT)] as proposed by MIB for category ‘E’, should the provisions related to the ‘Financial Competence’, ‘Number of Frequencies’ and ‘Annual Fee’ applicable to the ‘Others’ category under Phase-III policy guidelines be made applicable to category ‘E’? If not, what provisions should be prescribed for these parameters? Please support your response with proper justification(s).**

**Any other issue**

**Q5. Stakeholders may also provide their comments/ suggestions on any other issue that may be relevant to the present consultation.**

## Chapter III

### Summary of Issues for Consultation

- Q1. Do you agree that the methodology used in TRAI's recommendations dated 10<sup>th</sup> April 2020 for determining reserve prices of FM Radio channels should be used for determining reserve prices of FM Radio channels in the cities of Bilaspur, Rourkela and Rudrapur?**
- a. If yes, please provide a detailed justification for your views.**
  - b. If no, please suggest an alternative approach/ methodology with details and justifications.**
- Q2. Due to non-availability of updated radio listenership estimates data and Market Intensity Index, whether the same data, as used in 2020 recommendation, can be used in the present exercise as well? In case the answer is no, which alternative data/methodology can be used for the same purpose?**
- Q3. Should a multiplication factor of 0.7 be used for estimating the reserve price from average valuation of FM Radio channels?**
- Q4. How should the reserve prices for 18 cities identified by MIB in hilly states/UTs be determined: -**
- a. Whether it should be kept at Rs. 5 lakh as like cities of 'Others' category?**
  - b. Whether any other methodology to be used for determining the reserve price in these cities ?**
- Please support your response with proper justification(s).**

**Q5. Besides the Technical parameters i.e. Effective Radiated Power (ERP) and Antenna Height (EHAAT)] as proposed by MIB for category 'E', should the provisions related to the 'Financial Competence', 'Number of Frequencies' and 'Annual Fee' applicable to the 'Others' category under Phase-III policy guidelines be made applicable to category 'E'? If not, what provisions should be prescribed for these parameters?**

**Please support your response with proper justification(s).**

**Q6. Stakeholders may also provide their comments/ suggestions on any other issue that may be relevant to the present consultation.**

### **List of Acronyms**

<b>Abbreviation</b>	<b>Description</b>
ALF	Annual License Fee
ERP	Effective Radiated Power
EL	Estimated Listenership
EHAAT	Effective Height of Antenna above Average Terrain
GR	Gross Revenue
GSDP	Gross State Domestic Product
HS	Hilly States
IRS	Indian Readership Survey
J&K	Jammu & Kashmir
MIB	Ministry of Information and Broadcasting
MII	Market Intensity Index
MRUC	Media Research Users Council
NE	North East
OTT	Over-the-Top
RP	Reserve Price
TRAI	Telecom Regulatory Authority of India
UT	Union Territory



## MIB reference dated 21.12.2023

1190152023  
 संजीव शंकर, (मा.रा.से.)  
 संयुक्त सचिव (प्रसारण)  
**SANJIV SHANKAR, IRS**  
 Joint Secretary (Broadcasting)

R-11/3/(4)/2021-B AND CS(1 AND 3)

1197/122



भारत सरकार  
 सूचना एवं प्रसारण मंत्रालय  
 शास्त्री भवन, नई दिल्ली - 110001  
 GOVERNMENT OF INDIA  
 MINISTRY OF  
 INFORMATION & BROADCASTING  
 SHASTRI BHAWAN, NEW DELHI - 110001

D.O. No. 38014/35/2016-FM/873

Dated: 21<sup>st</sup> December, 2023Dear *Shri Raghunandan,*

Please refer to MIB letter of even number dated 27.09.2023 seeking TRAI recommendations on Reserve Prices for the vacant channels in the two cities of Bilaspur (Chhattisgarh) and Rourkela (Odisha). TRAI requested MIB for a fresh reference in this regard, under Section 11(1) (a) of the TRAI Act.

2. As you are aware, in the extant Private FM Radio Policy Guidelines 2011, 11 cities with a population upto 1 lakh in border areas of North-East, Jammu & Kashmir, Ladakh and island territories have been included under "Others" category and given special dispensation by way of reduced annual fee for initial period of three years in these regions.

3. Further, Indian states of Himachal Pradesh, Uttarakhand, Sikkim, Arunachal Pradesh and UT's of Jammu & Kashmir, Ladakh are areas characterized by high altitude terrain and thick vegetation. In the recent past, Government has taken several major initiatives to develop infrastructure in these regions and address issue of equitable progress. With regard to penetration of private FM radio broadcast, much more needs to be done for reaching out to above remote regions, which will also help in harnessing their participation in Nation's growth and development. The Ministry is of the view that to ensure and accelerate socio economic development, there is a need to identify and include some more uncovered cities in the above states/UTs for opening up private FM stations. Being in the focus of various policies of the government, these areas are likely to offer improved viability environment for private FM radio broadcasting sector.

4. In view of above, TRAI is requested to give fresh recommendations along with reserve prices for further expansion of private FM radio services in Hilly States/UTs and also furnish reserve price for auction of FM Radio channels in two cities of Bilaspur and Rourkela, in accordance with the provisions of section 11(1)(a) of the TRAI Act, 1997.

5. This reference to TRAI is being made with the approval of HMIB.

*Best Regards,*

Yours sincerely,

(Sanjiv Shankar)

**Shri V. Raghunandan**  
 Secretary,  
 Telecom Regulatory Authority of India,  
 Mahanagar Doorsanchar Bhawan,  
 Jawaharlal Nehru Marg (Old Minto Road),  
 New Delhi 110 002.



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TRAI letter dated 29.01.2024

File No. R-11/3/(4)/2021-B AND CS(1 AND 3) (Computer No. 4872)  
123273/2024/B&CS(I&III)



भारतीय दूरसंचार विनियामक प्राधिकरण  
TELECOM REGULATORY AUTHORITY OF INDIA  
भारत सरकार / Government of India



File No. R-11/3/(4)/2021-B & CS

Dated: 29<sup>th</sup> January, 2024

To,

The Secretary,  
Ministry of Information and Broadcasting (MIB),  
'A' wing, Shastri Bhawan,  
New Delhi-110001

Subject: **Reserve Price for auction of FM Radio channels - reg**

Kindly refer to Ministry's reference No. 38014/35/2016-FM/873 dated 21<sup>st</sup> December 2023 wherein TRAI has been requested to give fresh recommendations along with reserve prices for further expansion of private FM radio services in the States of Himachal Pradesh, Uttarakhand, Sikkim, Arunachal Pradesh and UT's of Jammu & Kashmir, Ladakh.

2. In this regard, it may be noted that while seeking TRAI's Recommendations on Reserve Prices for auction of FM Radio channels, MIB vide its earlier letters dated 16.12.2014 and 22.08.2019 had provided a list of cities for which recommendations on reserve price were sought.

3. MIB with its letter dated 21.12.2023 has not provided any list of cities in the States of Himachal Pradesh, Uttarakhand, Sikkim, Arunachal Pradesh and UT's of Jammu & Kashmir, Ladakh for which Reserve Prices are to be recommended.

4. In view of the above, MIB is requested to provide list of cities in the States of Himachal Pradesh, Uttarakhand, Sikkim, Arunachal Pradesh and UT's of Jammu & Kashmir, Ladakh where FM radio channels are to be opened so that TRAI can provide its Recommendations for auction of FM Radio channels in these cities.

This letter is issued with the approval of the competent authority.

(V. Raghunandan)  
Secretary

Tel: 23237448

Email: secretary@traigov.in

महानगर दूरसंचार भवन, जवाहरलाल नेहरू मार्ग / Mahanagar Doorsanchar Bhawan, Jawahar Lal Nehru Marg  
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“प्रभावी विनियमन - सुगम संचार”

1

## Annexure-III

MIB letter dated 19.03.2024

संजीव शंकर, (भा.रा.से.)  
संयुक्त सचिव (प्रसारण)  
**SANJIV SHANKAR, IRS**  
Joint Secretary (Broadcasting)



भारत सरकार  
सूचना एवं प्रसारण मंत्रालय  
शास्त्री भवन, नई दिल्ली - 110001  
GOVERNMENT OF INDIA  
MINISTRY OF  
INFORMATION & BROADCASTING  
SHASTRI BHAWAN, NEW DELHI - 110001

D.O. No N 38014/35/2016-FM (Part I)/160

Dated: 19<sup>th</sup> March 2024

Dear Shri *V. Raghunandan,*

Please refer to the Telecom Regulatory Authority of India (TRAI)'s letter dated 29.01.2024 (copy enclosed) wherein MIB was requested to provide a list of cities where Private FM Radio channels are to be opened so that TRAI can provide its Recommendations for auction of FM Radio channels in these cities.

2. In this context, a list of 20 cities/towns in the states of Himachal Pradesh, Uttarakhand and UT of J&K is enclosed herewith. The technical parameters for analogue operation applicable to category 'D' stations under FM Phase-III policy is proposed to be made applicable to these cities. It may, however, be noted that considering terrain conditions, a new category 'E' needs to be defined and applied to some of the selected locations in order to fulfill the requirements of coverage and spectrum efficiency. All the parameters of category 'D', except for ERP may apply to category 'E'. For category 'E', ERP range proposed is 750 W-1 KW.

3. TRAI, is accordingly, requested to furnish its recommendations along with reserve prices for these 20 locations in Hilly states/UTs and also furnish reserve prices in two cities of Bilaspur (Chhattisgarh) and Rourkela (Odisha).

*Best Regards,*

Yours sincerely,

*(Sanjiv Shankar) 19/3/24*

**Shri V. Raghunandan,**  
Secretary,  
Telecom Regulatory Authority of India,  
Mahanagar Doorsanchar Bhawan,  
Jawaharlal Nehru Marg (Old Minto Road),  
New Delhi 110002.



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## ANNEXURE

## LIST OF 20 PROPOSED CITIES/TOWNS FOR EXPANSION OF PVT FM RADIO

S No	State	District	Proposed City/ town
1	Himachal Pradesh	Bilaspur	Bilaspur
2	Himachal Pradesh	Hamirpur	Hamirpur
3	Himachal Pradesh	Kangra	Dharamsala
4	Himachal Pradesh	Mandi	Mandi
5	Himachal Pradesh	Sirmaur	Nahan
6	Himachal Pradesh	Solan	Solan
7	Himachal Pradesh	Una	Una
8	Jammu & Kashmir	Anantnag	Anantnag
9	Jammu & Kashmir	Bandipore	Bandipore
10	Jammu & Kashmir	Baramulla	Baramulla
11	Jammu & Kashmir	Budgam	Badgam
12	Jammu & Kashmir	Kulgam	Kulgam
13	Jammu & Kashmir	Kupwara	Kupwara
14	Jammu & Kashmir	Pulwama	Pulwama
15	Jammu & Kashmir	Rajouri	Rajouri
16	Jammu & Kashmir	Shopian	Shupiyan
17	Jammu & Kashmir	Udhampur	Udhampur
18	Uttarakhand	Almora	Almora
19	Uttarakhand	Nainital	Nainital
20	Uttarakhand	Udham Singh Nagar	Rudrapur

*J. and L.*  
19/3/24.

## Annexure-IV

MIB letter dated 09.04.2024

संजीव शंकर, (भा.रा.से.)  
संयुक्त सचिव (प्रसारण)  
**SANJIV SHANKAR, IRS**  
Joint Secretary (Broadcasting)



भारत सरकार  
सूचना एवं प्रसारण मंत्रालय  
शास्त्री भवन, नई दिल्ली - 110115  
GOVERNMENT OF INDIA  
MINISTRY OF  
INFORMATION & BROADCASTING  
SHASTRI BHAWAN, NEW DELHI - 110115

D.O. No. N-38014/35/2016-FM (Part I)/199

Dated: 9<sup>th</sup> April, 2024

Dear *Shri Raghunandan,*

Please refer to this Ministry's letter dated 19<sup>th</sup> March, 2024 wherein a list of 20 cities / towns in the states of Himachal Pradesh, Uttarakhand and UT of J&K was sent.

2. In this context, it is clarified that TRAI has already recommended the Reserve Price for city of Anantnag (J&K) in Category 'D' in its 2020 recommendations on Reserve Prices. Only Rudrapur (Uttarakhand) is proposed in Category 'D' as its population is more than 1 lakh as per census 2011 while the remaining 18 cities qualify for Category 'E'.

3. The technical parameters proposed for Category 'E' are as follows:

ERP range: 750 W – 1 KW

EHAAT range: 20 M to 40 M

*Best Regards,*

Yours sincerely,

*(Sanjiv Shankar)*

**Shri V. Raghunandan,**  
Secretary,  
Telecom Regulatory Authority of India,  
Mahanagar Doorsanchar Bhawan,  
Jawaharlal Nehru Marg (Old Minto Road),  
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**Annexure-V****Grouping of states & UTs based on per capita GSDP**

<b>S. No.</b>	<b>State/UT</b>	<b>Per Capita GSDP in Thousands (2017-18) (Rs.)</b>	<b>Groups</b>
1	Goa	460.4	J
2	Sikkim	357.6	J
3	Haryana	221.5	J
4	Karnataka	206.9	J
5	Telangana	203.9	J
6	Uttarakhand	202.3	J
7	Kerala	200.5	J
8	Maharashtra	199.3	J
9	Andaman and Nicobar	199.3	J
10	Gujarat	196.2	K
11	Tamil Nadu	194	K
12	Punjab	161.8	K
13	Andhra Pradesh	155.9	K
14	Arunachal Pradesh	148.1	K
15	Tripura	116.7	L
16	Nagaland	114.1	L
17	Rajasthan	109.6	L
18	West Bengal	103.8	L
19	Jammu & Kashmir	103.4	L
20	Odisha	100.3	L
21	Chhattisgarh	100.3	L
22	Madhya Pradesh	89.81	L
23	Assam	85.06	L
24	Manipur	78	L
25	Jharkhand	74.93	L
26	Uttar Pradesh	61.99	L
27	Bihar	41.17	L

**Group J: States/UTs with more than 25% of the mean value of per Capita GSDP**

**Group K: States/UTs with  $\pm$  25% of the mean value of per capita GSDP**

**Group L: States/UTs with less than -25% of the mean value of per capita GSDP**

**Annexure-VI****Grouping of states & UTs based on per capita Gross Revenue**

<b>S. No.</b>	<b>State/UT</b>	<b>Per Capita GR (2017-18)</b>	<b>Groups</b>
1	Goa	47.72	F
2	Maharashtra	45.14	F
3	Karnataka	32.03	F
4	Tamil Nadu	30.55	F
5	Kerala	28.66	F
6	Sikkim	27.59	F
7	Telangana	27.5	F
8	Gujarat	27.38	F
9	West Bengal	14.82	G
10	Rajasthan	13.3	G
11	Punjab	11.87	H
12	Madhya Pradesh	10.65	H
13	Jammu & Kashmir	9.5	H
14	Chhattisgarh	8.36	H
15	Andhra Pradesh	7	H
16	Uttar Pradesh	6.66	H
17	Jharkhand	6.66	H
18	Assam	5.87	H
19	Haryana	5.07	H
20	Odisha	4.43	H
21	Arunachal Pradesh	4.11	H
22	Bihar	2.49	H
23	Tripura	1.89	H

**Group F: States/UTs with more than 25% of the mean value of per capita Gross Revenue**

**Group G: States/UTs with  $\pm$  25% of the mean value of per capita Gross Revenue**

**Group H: States/UTs with less than -25% of the mean value of per capita Gross Revenue**

**Annexure-VII**

**Grouping of states and UTs based on radio listenership**

<b>S. No.</b>	<b>State/UT</b>	<b>Radio listenership weighted by population (Q3 2019)</b>	<b>Groups</b>
1	Uttar Pradesh	181128	Q
2	Maharashtra	104792	Q
3	West Bengal	86596	Q
4	Bihar	86558	Q
5	Tamil Nadu	70909	Q
6	Madhya Pradesh	66514	Q
7	Rajasthan	61788	Q
8	Gujarat	57466	Q
9	Karnataka	57308	Q
10	Andhra Pradesh	44811	R
11	Odisha	34998	R
12	Telangana	33059	R
13	Jharkhand	29697	S
14	Kerala	29543	S
15	Assam	28805	S
16	Punjab	26973	S
17	Haryana	24444	S
18	Chhattisgarh	21931	S
19	Uttarakhand	9646	S
20	Jammu & Kashmir	4230	S
21	Tripura	3458	S
22	Manipur	1589	S
23	Goa	1416	S
24	Nagaland	1266	S
25	Sikkim	679	S

**Group Q: States/UTs with more than 25% of the mean value of radio listenership**

**Group R: States/UTs with  $\pm$  25% of the mean value of density of radio listenership**

**Group S: States/UTs with less than -25% of the mean value of radio listenership**



**Annexure-VIII**

**Grouping of existing cities based on the per capita GSDP and population**

City category (based on population)  State category (based on per capita GSDP)	A+	B	C	D
<b>J</b>	Mumbai	Cochin	Hubli-Dharwad, Mysuru, Gulbarga, Mangalore, Alappuzha (Alleppey), Kozhikode, Kannur, Thiruvananthapuram, Thrissur, Ahmednagar, Akola, Amravati, Aurangabad, Dhule, Jalgaon, Nanded, Sangli, Sholapur, Warangal	Hissar, Karnal, Gangtok
<b>K</b>	Chennai	Vijayawada , Vishakapat nam, Rajkot, Vadodra, Amritsar, Madurai, Coimbatore	Nellore, Rajahmundry, Tirupati, Bhavnagar, Jamnagar, Patiala, Jalandhar, Erode, Salem, Tiruchy, Tirunelveli, Vellore, Tuticorin	Itanagar, Bharuch, Godhra, Junagadh, Mehsana, Palanpur, Porbandar, Veraval
<b>L</b>	-	Jamshedpur, Bhopal, Indore, Jabalpur, Agra, Allahabad, Asansol	Guwahati, Muzaffarpur, Bilaspur, Raipur, Jammu, Srinagar, Ranchi, Ujjain, Gwalior, Rourkela, Ajmer, Bikaner, Kota, Udaipur, Aligarh, Bareilly, Gorakhpur, Jhansi, Siliguri	Durg- Bhillainagar, Raigarh, Agartala

**Annexure-IX**

**Grouping of existing cities based on the per capita GR and population**

City category (based on population)  State category (based on per capita GR)	A+	B	C	D
<b>F</b>	Mumbai, Chennai	Rajkot, Vadodra, Cochin, Madurai, Coimbatore	Bhavnagar, Jamnagar, Hubli-Dharwad, Mysuru, Gulbarga, Mangalore, Alappuzha (Alleppey), Kozhikode, Kannur, Thiruvananthapuram, Thrissur, Ahmednagar, Akola, Amravati, Aurangabad, Dhule, Jalgaon, Nanded, Sangli, Sholapur, Erode, Salem, Tiruchy, Tirunelveli, Vellore, Tuticorin, Warangal	Bharuch, Godhra, Junagadh, Mehsana, Palanpur, Porbandar, Veraval, Gangtok
<b>H</b>	-	Asansol	Ajmer, Bikaner, Kota, Udaipur, Siliguri	-
<b>G</b>	-	Vijayawada, Vishakapatnam, Jamshedpur, Bhopal, Indore, Jabalpur, Amritsar, Agra, Allahabad	Rajahmundry, Guwahati, Muzaffarpur, Bilaspur, Raipur, Jammu, Srinagar, Ranchi, Ujjain, Gwalior, Rourkela, Patiala, Jalandhar, Aligarh, Bareilly, Gorakhpur, Jhansi	Itanagar, Durg- Bhillainagar , Raigarh, Hissar, Karnal, Agartala

**Annexure-X**

**Grouping of existing cities based on the radio listenership and population**

City category (based on population)  State category (based on listenership)	A+	B	C	D
<b>Q</b>	Mumbai, Chennai	Rajkot, Vadodra, Bhopal, Indore, Jabalpur, Madurai, Coimbatore, Agra, Allahabad, Asansol	Muzaffarpur, Bhavnagar, Jamnagar, Mysuru, Gulbarga, Mangalore, Ujjain, Gwalior, Ahmednagar, Akola, Amravati, Dhule, Jalgaon, Nanded, Sangli, Sholapur, Ajmer, Bikaner, Kota, Udaipur, Tiruchy, Tirunelveli, Tuticorin, Aligarh, Bareilly, Gorakhpur, Jhansi, Siliguri	Bharuch, Godhra, Junagadh, Mehsana, Palanpur, Porbandar, Veraval
<b>R</b>	-	Vijayawada, Vishakapatnam	Nellore, Rajahmundry, Tirupati, Bhubaneshwar, Rourkela, Warangal	-
<b>S</b>	-	Jamshedpur, Amritsar	Guwahati, Bilaspur, Raipur, Jammu, Srinagar, Ranchi, Alappuzha (Alleppey), Kozhikode, Kannur, Thiruvananthapuram, Thrissur, Patiala, Jalandhar	Durg- Bhillainagar , Raigarh, Hissar, Karnal, Gangtok, Agartala

**Annexure-XI**

**Indexed reference prices derived from successful bids of Phase-III auction**

<b>S. No.</b>	<b>City</b>	<b>State/UT</b>	<b>Categories per MIB</b>	<b>Successful Bid Amount 1 (in Rs.)</b>	<b>Successful Bid Amount 2 (in Rs.)</b>	<b>Successful Bid Amount 3 (in Rs.)</b>	<b>Successful Bid Amount 4 (in Rs.)</b>	<b>Average Successful Bid Amount (in Rs.)</b>	<b>Average Successful Bid Amount (in Rs. Lakhs)</b>
1	Ahmedabad	Gujarat	A	426876267				426876267	4269
2	Bangalore	Karnataka	A	1092545545				1092545545	10925
3	Hyderabad	Telangana	A	180000000	180000000	180000000	234348266	193587066	1936
4	Jaipur	Rajasthan	A	283498387				283498387	2835
5	Kanpur	Uttar Pradesh	A	80055000	80055000	80055000		80055000	801
6	Lucknow	Uttar Pradesh	A	140055000	140055000	140055000		140055000	1401
7	Nagpur	Maharashtra	A	77633411	77633411			77633411	776
8	Pune	Maharashtra	A	420350268	420350268			420350268	4204
9	Surat	Gujarat	A	36000000	36000000			36000000	360
10	Chennai	Tamil Nadu	A+	533883479				533883479	5339
11	Mumbai	Maharashtra	A+	1228131349	1228131349			1228131349	12281
12	Agra	Uttar Pradesh	B	25600050	25600050			25600050	256
13	Allahabad	Uttar Pradesh	B	40877024	40877024			40877024	409
14	Amritsar	Punjab	B	60397038				60397038	604
15	Asansol	West Bengal	B	19405000				19405000	194
16	Cochin	Kerala	B	150483548				150483548	1505
17	Jamshedpur	Jharkhand	B	12644366				12644366	126
18	Madurai	Tamil Nadu	B	64908963				64908963	649
19	Patna	Bihar	B	178983876	178983876	178983876		178983876	1790

20	Rajkot	Gujarat	B	60808376				60808376	608
21	Varanasi	Uttar Pradesh	B	174918947				174918947	1749
22	Vijayawada	Andhra Pradesh	B	70020000				70020000	700
23	Ahmednagar	Maharashtra	C	4713312	4713312			4713312	47
24	Ajmer	Rajasthan	C	7908589	7908589			7908589	79
25	Akola	Maharashtra	C	2959000	2959000	5898152		3938717	39
26	Alappuzha (Alleppey)	Kerala	C	70200100	70200100			70200100	702
27	Aligarh	Uttar Pradesh	C	3100000	3100000	3100000		3100000	31
28	Amravati	Maharashtra	C	35100000				35100000	351
29	Aurangabad	Maharashtra	C	62339493	62339493			62339493	623
30	Bareilly	Uttar Pradesh	C	5259650	5259650			5259650	53
31	Bhavnagar	Gujarat	C	35100000	35100000			35100000	351
32	Bhubaneshwar	Odisha	C	74013559				74013559	740
33	Bikaner	Rajasthan	C	3100000	3100000	3100000		3100000	31
34	Bilaspur	Chhattisgarh	C	3345541	3345541	3345541		3345541	33
35	Dehradun	Uttarakhand	C	156100590				156100590	1561
36	Dhule	Maharashtra	C	4659000	4659000			4659000	47
37	Erode	Tamil Nadu	C	70200100	70200100			70200100	702
38	Gorakhpur	Uttar Pradesh	C	3100000	3100000			3100000	31
39	Guwahati	Assam	C	41111343				41111343	411
40	Hubli-Dharwad	Karnataka	C	70200100	70200100			70200100	702
41	Jalgaon	Maharashtra	C	3659000	3659000			3659000	37
42	Jammu	Jammu & Kashmir	C	10107090	10107090	10107090		10107090	101
43	Jamnagar	Gujarat	C	35100000	35100000			35100000	351
44	Jhansi	Uttar Pradesh	C	3100000	5695446	5695446		4830297.333	48
45	Jodhpur	Rajasthan	C	114439124				114439124	1144

46	Kolhapur	Maharashtra	C	94424489	94424489			94424489	944
47	Kota	Rajasthan	C	10073018				10073018	101
48	Kozhikode	Kerala	C	70200100	70200100			70200100	702
49	Muzaffarpur	Bihar	C	43531244	1510000	1510000	1510000	12015311	120
50	Mysuru	Karnataka	C	32130990				32130990	321
51	Nanded	Maharashtra	C	2959000	2959000			2959000	30
52	Nasik	Maharashtra	C	146624270	146624270			146624270	1466
53	Nellore	Andhra Pradesh	C	70200100				70200100	702
54	Patiala	Punjab	C	16493619				16493619	165
55	Rajahmundry	Andhra Pradesh	C	15000500	15000500			15000500	150
56	Rourkela	Odisha	C	10212651	10212651			10212651	102
57	Salem	Tamil Nadu	C	70200100	70200100			70200100	702
58	Sangli	Maharashtra	C	4659000	4705590			4682295	47
59	Sholapur	Maharashtra	C	7203811	7203811			7203811	72
60	Siliguri	West Bengal	C	6500501				6500501	65
61	Srinagar	Jammu & Kashmir	C	6120090	6120090	6120090		6120090	61
62	Tiruchy	Tamil Nadu	C	50000500				50000500	500
63	Tirunelveli	Tamil Nadu	C	12600000				12600000	126
64	Tirupati	Andhra Pradesh	C	45050000				45050000	451
65	Udaipur	Rajasthan	C	10517476				10517476	105
66	Ujjain	Madhya Pradesh	C	35100000				35100000	351
67	Vellore	Tamil Nadu	C	70200100	70200100			70200100	702
68	Warangal	Telangana	C	12525000	12525000			12525000	125
69	Agartala	Tripura	D	1620000	7071529			4345764	43
70	Bharuch	Gujarat	D	17100000	17100000			17100000	171
71	Durg-Bhillainagar	Chhattisgarh	D	17100000				17100000	171

72	Godhra	Gujarat	D	17100000				17100000	171
73	Hissar	Haryana	D	8384735				8384735	84
74	Itanagar	Arunachal Pradesh	D	4372914	1303000			2837957	28
75	Junagadh	Gujarat	D	17100000	17100000			17100000	171
76	Karnal	Haryana	D	10418625				10418625	104
77	Mehsana	Gujarat	D	17100000	17100000			17100000	171
78	Palanpur	Gujarat	D	17100000				17100000	171
79	Porbandar	Gujarat	D	17100000				17100000	171
80	Raigarh	Chhattisgarh	D	17100000				17100000	171
81	Veraval	Gujarat	D	17100000				17100000	171

**Annexure-XII**

**Cities which received successful bids in both 2005 and 2015-16 and ratio of bids received in 2016 and 2005**

S. No.	City	State/UT	City category as per Phase-III policy	Average of successful bids received (a) (Rs.) 2005	Average of successful bids received (a) (Rs.) 2015-2016	Ratio Avg. successful bid of Phase-II & Phase-III	Ratios considered for calculating average ratios for category	Identification of outliers
1	Agartala	Tripura	D	1332363	4345764.5	3.26	3.26	
2	Agra	Uttar Pradesh	B	25236713	25600050	1.01	1.01	
3	Ahmednagar	Maharashtra	C	3546333	4713312	1.33	1.33	
4	Aizwal	Mizoram	D	882545	1608222	1.82		Not considered as no city from Mizoram (Other than in border areas) is to be auctioned
5	Ajmer	Rajasthan	C	4225023	7908589	1.87	1.87	
6	Akola	Maharashtra	C	2089667	3938717.333	1.88	1.88	
7	Aligarh	Uttar Pradesh	C	2900045	3100000	1.07	1.07	
8	Allahabad	Uttar Pradesh	B	11666863	40877024	3.50	3.50	
9	Amritsar	Punjab	B	19652523	60397038	3.07	3.07	
10	Asansol	West Bengal	B	13527545	19405000	1.43	1.43	
11	Aurangabad	Maharashtra	C	21229500	62339493	2.94	2.94	
12	Bareilly	Uttar Pradesh	C	2833363	5259650	1.86	1.86	
13	Bhubaneshwar	Odisha	C	6225030	74013559	11.89		Eliminated as Ratio exceeds twice the Average of Ratios for all cities in same category
14	Bikaner	Rajasthan	C	2900045	3100000	1.07	1.07	



15	Bilaspur	Chhattisgrah	C	2507498	3345541	1.33	1.33	
16	Dhule	Maharashtra	C	3409500	4659000	1.37	1.37	
17	Gorakhpur	Uttar Pradesh	C	2353363	3100000	1.32	1.32	
18	Guwahati	Assam	C	3072773	41111343	13.38		Eliminated as Ratio exceeds twice the Average of Ratios for all cities in same category
19	Hissar	Haryana	D	4128623	8384735	2.03	2.03	
20	Itanagar	Arunachal Pradesh	D	1022697	2837957	2.77	2.77	
21	Jalgaon	Maharashtra	C	2629775	3659000	1.39	1.39	
22	Jammu	J&K	C	10107090	10107090	1.00	1.00	
23	Jamshedpur	Jharkhand	B	8338663	12644366	1.52	1.52	
24	Jhansi	Uttar Pradesh	C	2900045	4830297.333	1.67	1.67	
25	Jodhpur	Rajasthan	C	11251773	114439124	10.17		Eliminated as Ratio exceeds twice the Average of Ratios for all cities in same category
26	Karnal	Haryana	D	8055000	10418625	1.29	1.29	
27	Kochi	Kerala	B	95763334	150483548	1.57	1.57	
28	Kolhapur	Maharashtra	C	22100000	94424489	4.27	4.27	
29	Kota	Rajasthan	C	4347523	10073018	2.32	2.32	
30	Kozhikode	Kerala	C	55600050	70200100	1.26	1.26	
31	Madurai	Tamil Nadu	B	55704000	64908963	1.17	1.17	
32	Muzaffarpur	Bihar	C	1056363	12015311	11.37		Eliminated as Ratio exceeds twice the Average of Ratios for all cities in same category
33	Mysore	Karnataka	C	31115995	32130990	1.03	1.03	
34	Nanded	Maharashtra	C	1820000	2959000	1.63	1.63	
35	Nasik	Maharashtra	C	30579500	146624270	4.79	4.79	
36	Patiala	Punjab	C	8827523	16493619	1.87	1.87	
37	Patna	Bihar	B	51300000	178983876	3.49	3.49	

38	Rajahmundry	Andhra Pradesh	C	10550515	15000500	1.42	1.42	
39	Rajkot	Gujarat	B	26253197	60808376	2.32	2.32	
40	Rourkela	Odisha	C	2008363	10212651	5.09	5.09	
41	Sangli	Maharashtra	C	4344500	4682295	1.08	1.08	
42	Shillong	Meghalaya	D	1394697	6915070	4.96		Not considered as no city from Meghalaya (other than in border areas) is to be auctioned
43	Sholapur	Maharashtra	C	5093330	7203811	1.41	1.41	
44	Siliguri	West Bengal	C	5263875	6500501	1.23	1.23	
45	Srinagar	J&K	C	6120090	6120090	1.00	1.00	
46	Tiruchy	Tamil Nadu	C	40750250	50000500	1.23	1.23	
47	Tirunelveli	Tamil Nadu	C	10467050	12600000	1.20	1.20	
48	Tirupati	Andhra Pradesh	C	28375495	45050000	1.59	1.59	
49	Udaipur	Rajasthan	C	5369273	10517476	1.96	1.96	
50	Varanasi	Uttar Pradesh	B	12700000	174918947	13.77		Eliminated as Ratio exceeds twice the Average of Ratios for all cities in same category
51	Vijayawada	Andhra Pradesh	B	66510000	70020000	1.05	1.05	
52	Warrangal	Andhra Pradesh	C	8312730	12525000	1.51	1.51	

### Determination of Average Ratios for estimation of Reference Prices

City Classification	Ratio
B	2.01
C	1.81
D	2.34

**Application of ratios determined above to remaining cities of Phase-II to obtain further unique data points for estimation of reference prices**

<b>S. No.</b>	<b>City</b>	<b>State/UT</b>	<b>City category as per Phase-III policy</b>	<b>Average of successful bids received in 2005 (Rs.)</b>	<b>City category ratio Phase-III/Phase-II</b>	<b>Indexed value for 2016 (Rs.)</b>	<b>Identification of outliers</b>
1	Bhopal	Madhya Pradesh	B	27489998	2.01	55254895.98	
2	Coimbatore	Tamil Nadu	B	63833333	2.01	128304999.3	
3	Indore	Madhya Pradesh	B	47506963	2.01	95488995.63	
4	Jabalpur	Madhya Pradesh	B	11872750	2.01	23864227.5	
5	Vadodra	Gujarat	B	34079973	2.01	68500745.73	
6	Vishakapatnam	Andhra Pradesh	B	40046663	2.01	80493792.63	
7	Gulbarga	Karnataka	C	10052950	1.81	18195839.5	
8	Gwalior	Madhya Pradesh	C	6788748	1.81	12287633.88	
9	Jalandhar	Punjab	C	23125023	1.81	41856291.63	
10	Kannur	Kerala	C	14406534	1.81	26075826.54	
11	Mangalore	Karnataka	C	16052648	1.81	29055292.88	
12	Raipur	Chhattisgrah	C	14677501	1.81	26566276.81	
13	Ranchi	Jharkhand	C	4412747	1.81	7987072.07	
14	Thiruvananthapuram	Kerala	C	37355372	1.81	67613223.32	
15	Thrissur	Kerala	C	22123625	1.81	40043761.25	
16	Tuticorin	Tamil Nadu	C	10000467	1.81	18100845.27	
17	Gangtok	Sikkim	D	1619298	2.34	3789157.32	
18	Shimla	Himachal Pradesh	D	8613363	2.34		Not considered as none of cities of HP is going for auction now

**Annexure-XIII**

**Consolidated list of reference prices derived from successful bids of Phase-II and Phase-III auction**

<b>S. No.</b>	<b>City</b>	<b>State/UT</b>	<b>Category as per MIB</b>	<b>Successful bid amount 1 (in Rs.)</b>	<b>Successful bid amount 2 (in Rs.)</b>	<b>Successful bid amount 3 (in Rs.)</b>	<b>Successful bid amount 4 (in Rs.)</b>	<b>Average successful bid amount (in Rs.)</b>	<b>Reference price (in Rs. lakhs)</b>
1	Nellore	Andhra Pradesh	C	70200100				70200100	702
2	Rajahmundry	Andhra Pradesh	C	15000500	15000500			15000500	150
3	Tirupati	Andhra Pradesh	C	45050000				45050000	451
4	Vijayawada	Andhra Pradesh	B	70020000				70020000	700
5	Vishakapatnam	Andhra Pradesh	B	Extrapolated Price				80493793	805
6	Itanagar	Arunachal Pradesh	D	4372914	1303000			2837957	28
7	Guwahati	Assam	C	41111343				41111343	411
8	Muzaffarpur	Bihar	C	43531244	1510000	1510000	1510000	12015311	120
9	Patna	Bihar	B	178983876	178983876	178983876		178983876	1790
10	Bilaspur	Chhattisgarh	C	3345541	3345541	3345541		3345541	33
11	Durg-Bhillainagar	Chhattisgarh	D	17100000				17100000	171
12	Raigarh	Chhattisgarh	D	17100000				17100000	171
13	Raipur	Chhattisgarh	C	Extrapolated Price				26566277	266
14	Ahmedabad	Gujarat	A	426876267				426876267	4269
15	Bharuch	Gujarat	D	17100000	17100000			17100000	171
16	Bhavnagar	Gujarat	C	35100000	35100000			35100000	351
17	Godhra	Gujarat	D	17100000				17100000	171
18	Jamnagar	Gujarat	C	35100000	35100000			35100000	351

19	Junagadh	Gujarat	D	17100000	17100000			17100000	171
20	Mehsana	Gujarat	D	17100000	17100000			17100000	171
21	Palanpur	Gujarat	D	17100000				17100000	171
22	Porbandar	Gujarat	D	17100000				17100000	171
23	Rajkot	Gujarat	B	60808376				60808376	608
24	Surat	Gujarat	A	36000000	36000000			36000000	360
25	Veraval	Gujarat	D	17100000				17100000	171
26	Vadodra	Gujarat	B		Extrapolated Price			68500746	685
27	Hissar	Haryana	D	8384735				8384735	84
28	Karnal	Haryana	D	10418625				10418625	104
29	Jammu	Jammu & Kashmir	C	10107090	10107090	10107090		10107090	101
30	Srinagar	Jammu & Kashmir	C	6120090	6120090	6120090		6120090	61
31	Jamshedpur	Jharkhand	B	12644366				12644366	126
32	Ranchi	Jharkhand	C		Extrapolated Price			7987072	80
33	Bangalore	Karnataka	A	1092545545				1092545545	10925
34	Hubli-Dharwad	Karnataka	C	70200100	70200100			70200100	702
35	Mysuru	Karnataka	C	32130990				32130990	321
36	Gulbarga	Karnataka	C		Extrapolated Price			18195840	182
37	Mangalore	Karnataka	C		Extrapolated Price			29055293	291
38	Alappuzha (Alleppey)	Kerala	C	70200100	70200100			70200100	702
39	Cochin	Kerala	B	150483548				150483548	1505
40	Kozhikode	Kerala	C	70200100	70200100			70200100	702
41	Kannur	Kerala	C		Extrapolated Price			26075827	261
42	Thiruvananthapuram	Kerala	C		Extrapolated Price			67613223	676
43	Thrissur	Kerala	C		Extrapolated Price			40043761	400
44	Ujjain	Madhya Pradesh	C	35100000				35100000	351

45	Bhopal	Madhya Pradesh	B	Extrapolated Price			55254896	553
46	Gwalior	Madhya Pradesh	C	Extrapolated Price			12287634	123
47	Indore	Madhya Pradesh	B	Extrapolated Price			95488996	955
48	Jabalpur	Madhya Pradesh	B	Extrapolated Price			23864228	239
49	Ahmednagar	Maharashtra	C	4713312	4713312		4713312	47
50	Akola	Maharashtra	C	2959000	2959000	5898152	3938717	39
51	Amravati	Maharashtra	C	35100000			35100000	351
52	Aurangabad	Maharashtra	C	62339493	62339493		62339493	623
53	Dhule	Maharashtra	C	4659000	4659000		4659000	47
54	Jalgaon	Maharashtra	C	3659000	3659000		3659000	37
55	Kolhapur	Maharashtra	C	94424489	94424489		94424489	944
56	Mumbai	Maharashtra	A+	1228131349	1228131349		1228131349	12281
57	Nagpur	Maharashtra	A	77633411	77633411		77633411	776
58	Nanded	Maharashtra	C	2959000	2959000		2959000	30
59	Nasik	Maharashtra	C	146624270	146624270		146624270	1466
60	Pune	Maharashtra	A	420350268	420350268		420350268	4204
61	Sangli	Maharashtra	C	4659000	4705590		4682295	47
62	Sholapur	Maharashtra	C	7203811	7203811		7203811	72
63	Bhubaneshwar	Odisha	C	74013559			74013559	740
64	Rourkela	Odisha	C	10212651	10212651		10212651	102
65	Amritsar	Punjab	B	60397038			60397038	604
66	Patiala	Punjab	C	16493619			16493619	165
67	Jalandhar	Punjab	C	Extrapolated Price			41856292	419
68	Ajmer	Rajasthan	C	7908589	7908589		7908589	79
69	Bikaner	Rajasthan	C	3100000	3100000	3100000	3100000	31
70	Jaipur	Rajasthan	A	283498387			283498387	2835
71	Jodhpur	Rajasthan	C	114439124			114439124	1144

72	Kota	Rajasthan	C	10073018				10073018	101
73	Udaipur	Rajasthan	C	10517476				10517476	105
74	Gangtok	Rajasthan	D		Extrapolated Price			3789157	38
75	Chennai	Tamil Nadu	A+	533883479				533883479	5339
76	Erode	Tamil Nadu	C	70200100	70200100			70200100	702
77	Madurai	Tamil Nadu	B	64908963				64908963	649
78	Salem	Tamil Nadu	C	70200100	70200100			70200100	702
79	Tiruchy	Tamil Nadu	C	50000500				50000500	500
80	Tirunelveli	Tamil Nadu	C	12600000				12600000	126
81	Vellore	Tamil Nadu	C	70200100	70200100			70200100	702
82	Coimbatore	Tamil Nadu	B		Extrapolated Price			128304999	1283
83	Tuticorin	Tamil Nadu	C		Extrapolated Price			18100845	181
84	Hyderabad	Telangana	A	180000000	180000000	180000000	234348266	193587067	1936
85	Warangal	Telangana	C	12525000	12525000			12525000	125
86	Agartala	Tripura	D	1620000	7071529			4345765	43
87	Agra	Uttar Pradesh	B	25600050	25600050			25600050	256
88	Aligarh	Uttar Pradesh	C	3100000	3100000	3100000		3100000	31
89	Allahabad	Uttar Pradesh	B	40877024	40877024			40877024	409
90	Bareilly	Uttar Pradesh	C	5259650	5259650			5259650	53
91	Gorakhpur	Uttar Pradesh	C	3100000	3100000			3100000	31
92	Jhansi	Uttar Pradesh	C	3100000	5695446	5695446		4830297	48
93	Kanpur	Uttar Pradesh	A	80055000	80055000	80055000		80055000	801
94	Lucknow	Uttar Pradesh	A	140055000	140055000	140055000		140055000	1401
95	Varanasi	Uttar Pradesh	B	174918947				174918947	1749
96	Dehradun	Uttarakhand	C	156100590				156100590	1561
97	Asansol	West Bengal	B	19405000				19405000	194
98	Siliguri	West Bengal	C	6500501				6500501	65

**Annexure-XIV**

**Category 'A+', 'B', 'C' and 'D' cities grouped based on per capita GSDP and category-wise average of indexed reference prices**

<b>City</b>	<b>State/UT</b>	<b>Category as per MIB</b>	<b>Indexed reference price (Rs. in lakh)</b>	<b>Group based on per capita GSDP</b>
Mumbai	Maharashtra	A+	12281	J
		<b>A+ Average</b>	12281	
Hubli-Dharwad	Karnataka	C	702	J
Mysuru	Karnataka	C	321	J
Gulbarga	Karnataka	C	182	J
Mangalore	Karnataka	C	291	J
Alappuzha (Alleppey)	Kerala	C	702	J
Kozhikode	Kerala	C	702	J
Kannur	Kerala	C	261	J
Thiruvananthapuram	Kerala	C	676	J
Thrissur	Kerala	C	400	J
Ahmednagar	Maharashtra	C	47	J
Akola	Maharashtra	C	39	J
Amravati	Maharashtra	C	351	J
Aurangabad	Maharashtra	C	623	J
Dhule	Maharashtra	C	47	J
Jalgaon	Maharashtra	C	37	J
Nanded	Maharashtra	C	30	J
Sangli	Maharashtra	C	47	J
Sholapur	Maharashtra	C	72	J
Warangal	Telangana	C	125	J



		<b>C Average</b>	298	
Hissar	Haryana	D	84	J
Karnal	Haryana	D	104	J
Gangtok	Sikkim	D	38	J
		<b>D Average</b>	75	
Chennai	Tamil Nadu	A+	5339	K
		<b>A+ Average</b>	5339	
Vijayawada	Andhra Pradesh	B	700	K
Vishakapatnam	Andhra Pradesh	B	805	K
Rajkot	Gujarat	B	608	K
Vadodra	Gujarat	B	685	K
Amritsar	Punjab	B	604	K
Madurai	Tamil Nadu	B	649	K
Coimbatore	Tamil Nadu	B	1283	K
		<b>B Average</b>	762	
Nellore	Andhra Pradesh	C	702	K
Rajahmundry	Andhra Pradesh	C	150	K
Tirupati	Andhra Pradesh	C	451	K
Bhavnagar	Gujarat	C	351	K
Jamnagar	Gujarat	C	351	K
Patiala	Punjab	C	165	K
Jalandhar	Punjab	C	419	K
Erode	Tamil Nadu	C	702	K
Salem	Tamil Nadu	C	702	K
Tiruchy	Tamil Nadu	C	500	K
Tirunelveli	Tamil Nadu	C	126	K
Vellore	Tamil Nadu	C	702	K
Tuticorin	Tamil Nadu	C	181	K

		<b>C Average</b>	423	
Itanagar	Arunachal Pradesh	D	28	K
Bharuch	Gujarat	D	171	K
Godhra	Gujarat	D	171	K
Junagadh	Gujarat	D	171	K
Mehsana	Gujarat	D	171	K
Palanpur	Gujarat	D	171	K
Porbandar	Gujarat	D	171	K
Veraval	Gujarat	D	171	K
		<b>D Average</b>	153	
Jamshedpur	Jharkhand	B	126	L
Bhopal	Madhya Pradesh	B	553	L
Indore	Madhya Pradesh	B	955	L
Jabalpur	Madhya Pradesh	B	239	L
Agra	Uttar Pradesh	B	256	L
Allahabad	Uttar Pradesh	B	409	L
Asansol	West Bengal	B	194	L
		<b>B Average</b>	390	
Guwahati	Assam	C	411	L
Muzaffarpur	Bihar	C	120	L
Bilaspur	Chhattisgarh	C	33	L
Raipur	Chhattisgarh	C	266	L
Jammu	Jammu & Kashmir	C	101	L
Srinagar	Jammu & Kashmir	C	61	L
Ranchi	Jharkhand	C	80	L
Ujjain	Madhya Pradesh	C	351	L
Gwalior	Madhya Pradesh	C	123	L
Rourkela	Odisha	C	102	L

Ajmer	Rajasthan	C	79	L
Bikaner	Rajasthan	C	31	L
Kota	Rajasthan	C	101	L
Udaipur	Rajasthan	C	105	L
Aligarh	Uttar Pradesh	C	31	L
Bareilly	Uttar Pradesh	C	53	L
Gorakhpur	Uttar Pradesh	C	31	L
Jhansi	Uttar Pradesh	C	48	L
Siliguri	West Bengal	C	65	L
		<b>C Average</b>	115	
Durg-Bhillainagar	Chhattisgarh	D	171	L
Raigarh	Chhattisgarh	D	171	L
Agartala	Tripura	D	43	L
		<b>D Average</b>	128	

**Annexure-XV**

**Category 'A+', 'B', 'C' and 'D' cities grouped based on per capita GR and category-wise average of indexed reference prices**

<b>City</b>	<b>State/UT</b>	<b>Category as per MIB</b>	<b>Indexed reference price (Rs. in lakh)</b>	<b>Group based per capita GR</b>
Mumbai	Maharashtra	A+	12281	F
Chennai	Tamil Nadu	A+	5339	F
		<b>A+ Average</b>	8810	
Rajkot	Gujarat	B	608	F
Vadodra	Gujarat	B	685	F
Cochin	Kerala	B	1505	F
Madurai	Tamil Nadu	B	649	F
Coimbatore	Tamil Nadu	B	1283	F
		<b>B Average</b>	946	
Bhavnagar	Gujarat	C	351	F
Jamnagar	Gujarat	C	351	F
Hubli-Dharwad	Karnataka	C	702	F
Mysuru	Karnataka	C	321	F
Gulbarga	Karnataka	C	182	F
Mangalore	Karnataka	C	291	F
Alappuzha (Alleppey)	Kerala	C	702	F
Kozhikode	Kerala	C	702	F
Kannur	Kerala	C	261	F
Thiruvananthapuram	Kerala	C	676	F
Thrissur	Kerala	C	400	F
Ahmednagar	Maharashtra	C	47	F

Akola	Maharashtra	C	39	F
Amravati	Maharashtra	C	351	F
Aurangabad	Maharashtra	C	623	F
Dhule	Maharashtra	C	47	F
Jalgaon	Maharashtra	C	37	F
Nanded	Maharashtra	C	30	F
Sangli	Maharashtra	C	47	F
Sholapur	Maharashtra	C	72	F
Erode	Tamil Nadu	C	702	F
Salem	Tamil Nadu	C	702	F
Tiruchy	Tamil Nadu	C	500	F
Tirunelveli	Tamil Nadu	C	126	F
Vellore	Tamil Nadu	C	702	F
Tuticorin	Tamil Nadu	C	181	F
Warangal	Telangana	C	125	F
		<b>C Average</b>	343	
Bharuch	Gujarat	D	171	F
Godhra	Gujarat	D	171	F
Junagadh	Gujarat	D	171	F
Mehsana	Gujarat	D	171	F
Palanpur	Gujarat	D	171	F
Porbandar	Gujarat	D	171	F
Veraval	Gujarat	D	171	F
Gangtok	Sikkim	D	38	F
		<b>D Average</b>	154	
Ajmer	Rajasthan	C	79	G
Bikaner	Rajasthan	C	31	G
Kota	Rajasthan	C	101	G

Udaipur	Rajasthan	C	105	G
Siliguri	West Bengal	C	65	G
		<b>C Average</b>	76	
Vijayawada	Andhra Pradesh	B	700	H
Vishakapatnam	Andhra Pradesh	B	805	H
Jamshedpur	Jharkhand	B	126	H
Bhopal	Madhya Pradesh	B	553	H
Indore	Madhya Pradesh	B	955	H
Jabalpur	Madhya Pradesh	B	239	H
Amritsar	Punjab	B	604	H
Agra	Uttar Pradesh	B	256	H
Allahabad	Uttar Pradesh	B	409	H
		<b>B Average</b>	516	
Rajahmundry	Andhra Pradesh	C	150	H
Guwahati	Assam	C	411	H
Muzaffarpur	Bihar	C	120	H
Bilaspur	Chhattisgarh	C	33	H
Raipur	Chhattisgarh	C	266	H
Jammu	Jammu & Kashmir	C	101	H
Srinagar	Jammu & Kashmir	C	61	H
Ranchi	Jharkhand	C	80	H
Ujjain	Madhya Pradesh	C	351	H
Gwalior	Madhya Pradesh	C	123	H
Rourkela	Odisha	C	102	H
Patiala	Punjab	C	165	H
Jalandhar	Punjab	C	419	H
Aligarh	Uttar Pradesh	C	31	H

Bareilly	Uttar Pradesh	C	53	H
Gorakhpur	Uttar Pradesh	C	31	H
Jhansi	Uttar Pradesh	C	48	H
		<b>C Average</b>	150	
Itanagar	Arunachal Pradesh	D	28	H
Durg-Bhillainagar	Chhattisgarh	D	171	H
Raigarh	Chhattisgarh	D	171	H
Hissar	Haryana	D	84	H
Karnal	Haryana	D	104	H
Agartala	Tripura	D	43	H
		<b>D Average</b>	100	

**Annexure-XVI**

**Category 'A+', 'B', 'C' and 'D' cities grouped based on radio listenership and category-wise average of indexed reference prices**

<b>City</b>	<b>State/UT</b>	<b>Category as per MIB</b>	<b>Indexed reference price (Rs. in lakh)</b>	<b>Group based on radio listenership</b>
Mumbai	Maharashtra	A+	12281	Q
Chennai	Tamil Nadu	A+	5339	Q
		<b>A+ Average</b>	8810	
Rajkot	Gujarat	B	608	Q
Vadodra	Gujarat	B	685	Q
Bhopal	Madhya Pradesh	B	553	Q
Indore	Madhya Pradesh	B	955	Q
Jabalpur	Madhya Pradesh	B	239	Q
Madurai	Tamil Nadu	B	649	Q
Coimbatore	Tamil Nadu	B	1283	Q
Agra	Uttar Pradesh	B	256	Q
Allahabad	Uttar Pradesh	B	409	Q
Asansol	West Bengal	B	194	Q
		<b>B Average</b>	583	
Muzaffarpur	Bihar	C	120	Q
Bhavnagar	Gujarat	C	351	Q
Jamnagar	Gujarat	C	351	Q
Mysuru	Karnataka	C	321	Q
Gulbarga	Karnataka	C	182	Q



Mangalore	Karnataka	C	291	Q
Ujjain	Madhya Pradesh	C	351	Q
Gwalior	Madhya Pradesh	C	123	Q
Ahmednagar	Maharashtra	C	47	Q
Akola	Maharashtra	C	39	Q
Amravati	Maharashtra	C	351	Q
Dhule	Maharashtra	C	47	Q
Jalgaon	Maharashtra	C	37	Q
Nanded	Maharashtra	C	30	Q

Sangli	Maharashtra	C	47	Q
Sholapur	Maharashtra	C	72	Q
Ajmer	Rajasthan	C	79	Q
Bikaner	Rajasthan	C	31	Q
Kota	Rajasthan	C	101	Q
Udaipur	Rajasthan	C	105	Q
Tiruchy	Tamil Nadu	C	500	Q
Tirunelveli	Tamil Nadu	C	126	Q
Tuticorin	Tamil Nadu	C	181	Q
Aligarh	Uttar Pradesh	C	31	Q
Bareilly	Uttar Pradesh	C	53	Q
Gorakhpur	Uttar Pradesh	C	31	Q
Jhansi	Uttar Pradesh	C	48	Q
Siliguri	West Bengal	C	65	Q
		<b>C Average</b>	147	
Bharuch	Gujarat	D	171	Q

Godhra	Gujarat	D	171	Q
Junagadh	Gujarat	D	171	Q
Mehsana	Gujarat	D	171	Q
Palanpur	Gujarat	D	171	Q
Porbandar	Gujarat	D	171	Q
Veraval	Gujarat	D	171	Q
		<b>D Average</b>	171	
Vijayawada	Andhra Pradesh	B	700	R
Vishakapatnam	Andhra Pradesh	B	805	R
		<b>B Average</b>	753	
Nellore	Andhra Pradesh	C	702	R
Rajahmundry	Andhra Pradesh	C	150	R
Tirupati	Andhra Pradesh	C	451	R
Bhubaneshwar	Odisha	C	740	R
Rourkela	Odisha	C	102	R
Warangal	Telangana	C	125	R
		<b>C Average</b>	378	
Jamshedpur	Jharkhand	B	126	S
Amritsar	Punjab	B	604	S
		<b>B Average</b>	365	
Guwahati	Assam	C	411	S
Bilaspur	Chhattisgarh	C	33	S
Raipur	Chhattisgarh	C	266	S

Jammu	Jammu & Kashmir	C	101	S
Srinagar	Jammu & Kashmir	C	61	S
Ranchi	Jharkhand	C	80	S
Alappuzha (Alleppey)	Kerala	C	702	S
Kozhikode	Kerala	C	702	S
Kannur	Kerala	C	261	S
Thiruvananthapuram	Kerala	C	676	S
Thrissur	Kerala	C	400	S
Patiala	Punjab	C	165	S
Jalandhar	Punjab	C	419	S
		<b>C Average</b>	329	
Durg-Bhillainagar	Chhattisgarh	D	171	S
Raigarh	Chhattisgarh	D	171	S
Hissar	Haryana	D	84	S
Karnal	Haryana	D	104	S
Agartala	Tripura	D	43	S
Gangtok	Sikkim	D	38	S
		<b>D Average</b>	102	

**Annexure-XVII**

**Valuation matrix derived on the basis of per capita GSDP**

City category (based on population)  State/UT category (based per capita GSDP)	A+	B	C	D
J	12281		298	75
K	5339	762	423	153
L		390	115	128

**Note:** No reference values were obtained for cells (A+,L) and (B,J). The reference value arrived for cell (C,J) was 298 which was considered inconsistent considering the value of cell (C,K) was significantly higher at 423. Similarly, the cell value 75 for cell (D,J) was considered inconsistent considering the value of cell (D,K) was higher at 153. The cell value (D,L) was higher than cell value (C,L), however, considering the extent of difference, (D,L) was not considered inconsistent. Accordingly, cell values (C,J) and (D,J) were eliminated from next step of computation of RPs, while other values including (D,L) have been considered for computation of RPs.

**Annexure-XVIII**

**Valuation matrix derived on the basis of per capita GR**

City category (based on population) State/UT category (based per capita GR)	A+	B	C	D
F	8810	946	343	154
G			76	
H		516	150	100

**Note:** No reference values were obtained for cells (A+,G), (A+,H), (B,G) and (D,G). The reference value arrived for cell (C,G) was 76 which was considered inconsistent considering the value of cell (C,H) was significantly higher at 150. Accordingly, cell value (C,G) was eliminated from next step of computation of RPs.

**Annexure-XIX**

**Valuation matrix derived on the basis of radio listenership**

City category (based on population) State/UT category (based on listenership)	A+	B	C	D
Q	8810	583	147	171
R		753	378	
S		365	329	102

**Note:** No reference values were obtained for cells (A+,R), (A+,S) and (D,R). The reference values arrived for cells (B,Q) and (C,Q) were considered inconsistent considering these were significantly lower than values of cells (B,R) and (C,R), respectively. Accordingly, cell values (B,Q) and (C,Q) were eliminated from the next step of computation of RPs

## Details of reserve prices for 273 cities

S. No. (1)	City (2)	State/UT (3)	District (4)	City category as per MIB (5)	Group based on GSDP per capita (6)	Group based on GR per capita (7)	Group based on radio listenership (8)	Valuation based on per capita GSDP (Rs. in lakh) (9)	Valuation based on per capita GR (Rs. in lakh) (10)	Valuation based on radio listener ship (Rs. in lakh) (11)	Average value (Rs. in lakh) (12)	City MII (13)	City MII adjusted value (14)	Factor for RP (80%/40%) (Rs. in lakh) (15)	Factor based RP (Rs. in lakh) (16)	Adjustment to RP (17)	Final RP (Rs. in lakh) (18)
1	Port Blair	Andaman and Nicobar	NA	D	Refer to paragraph 2.37 for details of computation of reserve price												41
2	Adoni	Andhra Pradesh	Kurnool	D	K	H	R	153	100		127	0.94	119	80%	95	No Adjustment	95
3	Anantapuram	Andhra Pradesh	Anantapur	D	K	H	R	153	100		127	0.96	122	80%	98	No Adjustment	98
4	Bhimavaram	Andhra Pradesh	West Godavari	D	K	H	R	153	100		127	1.05	133	80%	106	No Adjustment	106
5	Chilakaluripet	Andhra Pradesh	Guntur	D	K	H	R	153	100		127	1.05	133	80%	107	No Adjustment	107
6	Chirala	Andhra Pradesh	Prakasam	D	K	H	R	153	100		127	0.96	122	80%	97	No Adjustment	97
7	Chittoor	Andhra Pradesh	Chittoor	D	K	H	R	153	100		127	0.99	126	80%	101	No Adjustment	101
8	Cuddapah	Andhra Pradesh	Y.S.R.	D	K	H	R	153	100		127	0.97	123	80%	98	No Adjustment	98

S. No. (1)	City(2)	State/UT (3)	District(4)	City category as per MIB (5)	Group based on GSDP per capita (6)	Group based on GR per capita (7)	Group based on radio listenership (8)	Valuation based on per capita GSDP (Rs. in lakh) (9)	Valuation based on per capita GR (Rs. in lakh) (10)	Valuation based on radio listenership (Rs. in lakh) (11)	Average value (Rs. in lakh) (12)	City MII (13)	City MII adjusted value (14)	Factor for RP (80%/40%) (Rs. in lakh) (15)	Factor based RP (Rs. in lakh) (16)	Adjustment to RP (17)	Final RP (Rs. in lakh) (18)
9	Dharmavaram	Andhra Pradesh	Anantapur	D	K	H	R	153	100		127	0.96	122	80%	98	No Adjustment	98
10	Eluru	Andhra Pradesh	West Godavari	D	K	H	R	153	100		127	1.05	133	80%	106	No Adjustment	106
11	Guntakal	Andhra Pradesh	Anantapur	D	K	H	R	153	100		127	0.96	122	80%	98	No Adjustment	98
12	Hindupur	Andhra Pradesh	Anantapur	D	K	H	R	153	100		127	0.96	122	80%	98	No Adjustment	98
13	Kakinada	Andhra Pradesh	East Godavari	C	K	H	R	423	150	378	317	1.06	337	80%	270	Lower (Factored RP, MIB RP)	270
14	Kurnool	Andhra Pradesh	Kurnool	C	K	H	R	423	150	378	317	0.94	298	80%	239	Lower (Factored RP, MIB RP)	239
15	Machilipatnam	Andhra Pradesh	Krishna	D	K	H	R	153	100		127	1.21	154	80%	123	No Adjustment	123
16	Madanapalle	Andhra Pradesh	Chittoor	D	K	H	R	153	100		127	0.99	126	80%	101	No Adjustment	101
17	Nandyal	Andhra Pradesh	Kurnool	D	K	H	R	153	100		127	0.94	119	80%	95	No Adjustment	95



S. No. (1)	City(2)	State/UT (3)	District(4)	City category as per MIB (5)	Group based on GSDP per capita (6)	Group based on GR per capita (7)	Group based on radio listenership (8)	Valuation based on per capita GSDP (Rs. in lakh) (9)	Valuation based on per capita GR (Rs. in lakh) (10)	Valuation based on radio listenership (Rs. in lakh) (11)	Average value (Rs. in lakh) (12)	City MII (13)	City MII adjusted value (14)	Factor for RP (80%/40%) (Rs. in lakh) (15)	Factor based RP (Rs. in lakh) (16)	Adjustment to RP (17)	Final RP (Rs. in lakh) (18)
18	Narasaraopet	Andhra Pradesh	Guntur	D	K	H	R	153	100		127	1.05	133	80%	107	No Adjustment	107
19	Nellore	Andhra Pradesh	Sri Potti Sriramulu Nellore	C	K	H	R	423	150	378	317	1.03	326	80%	261	Lower (Factored RP, Highest Bid)	261
20	Ongole	Andhra Pradesh	Prakasam	D	K	H	R	153	100		127	0.96	122	80%	97	No Adjustment	97
21	Proddatur	Andhra Pradesh	Y.S.R.	D	K	H	R	153	100		127	0.97	123	80%	98	No Adjustment	98
22	Rajahmundry	Andhra Pradesh	East Godavari	C	K	H	R	423	150	378	317	1.06	337	80%	270	Higher (Factored RP, Highest Bid)	270
23	Srikakulam	Andhra Pradesh	Srikakulam	D	K	H	R	153	100		127	0.83	105	80%	84	No Adjustment	84
24	Tadpatri	Andhra Pradesh	Anantapur	D	K	H	R	153	100		127	0.96	122	80%	98	No Adjustment	98
25	Tirupati	Andhra Pradesh	Chittoor	C	K	H	R	423	150	378	317	0.99	316	80%	253	Higher (Factored RP, Highest Bid)	450

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26	Vijayawada	Andhra Pradesh	Krishna	B	K	H	R	762	516	753	677	1.21	822	80%	658	Higher (Factored RP, Highest Bid)	700
27	Visakhapatnam	Andhra Pradesh	Vishakhapatnam	B	K	H	R	762	516	753	677	1.22	826	80%	661	Lower (Factored RP, MIB RP)	466
28	Vizianagaram	Andhra Pradesh	Vizianagaram	D	K	H	R	153	100		127	0.88	112	80%	89	No Adjustment	89
29	Itanagar	Arunachal Pradesh	NA	D	K	H	#N/A	153	100		127	#N/A	NA	40%	51	Higher (Factored RP, Highest Bid)	51
30	Dibrugarh	Assam	Dibrugarh	D	L	H	S	128	100	102	110	0.89	98	40%	39	No Adjustment	39
31	Jorhat	Assam	Jorhat	D	L	H	S	128	100	102	110	0.92	101	40%	41	No Adjustment	41
32	Nagaon (Nowgang)	Assam	Nagaon	D	L	H	S	128	100	102	110	0.64	71	40%	28	No Adjustment	28
33	Silchar	Assam	Cachar	D	L	H	S	128	100	102	110	0.66	73	40%	29	No Adjustment	29

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34	Tezpur	Assam	Sonitpur	D	L	H	S	128	100	102	110	0.66	72	40%	29	No Adjustment	29
35	Tinsukia	Assam	Tinsukia	D	L	H	S	128	100	102	110	0.78	86	40%	34	No Adjustment	34
36	Arrah	Bihar	Bhojpur	D	L	H	Q	128	100	171	133	0.57	76	80%	61	No Adjustment	61
37	Aurangabad	Bihar	Aurangabad	D	L	H	Q	128	100	171	133	0.49	65	80%	52	No Adjustment	52
38	Bagaha	Bihar	Pashchim Champaran	D	L	H	Q	128	100	171	133	0.46	62	80%	50	No Adjustment	50
39	Begusarai	Bihar	Begusarai	D	L	H	Q	128	100	171	133	0.55	73	80%	59	No Adjustment	59
40	Bettiah	Bihar	Pashchim Champaran	D	L	H	Q	128	100	171	133	0.46	62	80%	50	No Adjustment	50
41	Bhagalpur	Bihar	Bhagalpur	C	L	H	Q	115	150		133	0.58	77	80%	62	No Adjustment	62
42	Bihar Sharif	Bihar	Nalanda	D	L	H	Q	128	100	171	133	0.53	70	80%	56	No Adjustment	56

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43	Chapra	Bihar	Saran	D	L	H	Q	128	100	171	133	0.53	70	80%	56	No Adjustment	56
44	Darbhanga	Bihar	Darbhanga	D	L	H	Q	128	100	171	133	0.50	66	80%	53	No Adjustment	53
45	Gaya	Bihar	Gaya	C	L	H	Q	115	150		133	0.51	67	80%	54	No Adjustment	54
46	Kishanganj	Bihar	Kishanganj	D	L	H	Q	128	100	171	133	0.43	57	80%	45	No Adjustment	45
47	Motihari	Bihar	Purba Champaran	D	L	H	Q	128	100	171	133	0.49	65	80%	52	No Adjustment	52
48	Munger	Bihar	Munger	D	L	H	Q	128	100	171	133	0.65	87	80%	69	No Adjustment	69
49	Purnia	Bihar	Purnia	C	L	H	Q	115	150		133	0.44	58	80%	47	No Adjustment	47
50	Saharsa	Bihar	Saharsa	D	L	H	Q	128	100	171	133	0.45	59	80%	47	No Adjustment	47
51	Sasaram	Bihar	Rohtas	D	L	H	Q	128	100	171	133	0.56	75	80%	60	No Adjustment	60
52	Sitamarhi	Bihar	Sitamarhi	D	L	H	Q	128	100	171	133	0.46	61	80%	49	No Adjustment	49

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53	Siwan	Bihar	Siwan	D	L	H	Q	128	100	171	133	0.53	71	80%	57	No Adjustment	57
54	Ambikapur	Chhattisgarh	Surguja	D	L	H	S	128	100	102	110	0.57	63	80%	51	No Adjustment	51
55	Durg	Chhattisgarh	Durg	D	L	H	S	128	100	102	110	0.98	108	80%	87	Lower (Factored RP, Highest Bid)	87
56	Jagdalpur	Chhattisgarh	Bastar	D	L	H	S	128	100	102	110	0.60	66	80%	53	Lower (Factored RP, MIB RP)	53
57	Korba	Chhattisgarh	Korba	D	L	H	S	128	100	102	110	0.99	109	80%	87	Lower (Factored RP, MIB RP)	87
58	Raigarh	Chhattisgarh	Raigarh	D	L	H	S	128	100	102	110	0.76	84	80%	67	Lower (Factored RP, Highest Bid)	67
59	Raipur	Chhattisgarh	Raipur	C	L	H	S	115	150	329	198	0.94	187	80%	149	Lower (Factored RP, MIB RP)	149

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60	Daman	Gujarat	NA	D	K	F	Q	153	154	171	160	#N / A	NA	80%	128	No Adjustm ent	128
61	Panaji	Goa	North Goa	D	J	F	S		154	102	128	2.40	308	80%	246	Lower (Factore d RP, MIB RP)	171
62	Amreli	Gujarat	Amreli	D	K	F	Q	153	154	171	160	1.04	165	80%	132	No Adjustm ent	132
63	Bharuch	Gujarat	Bharuch	D	K	F	Q	153	154	171	160	1.17	186	80%	149	Lower (Factore d RP, Highest Bid)	149
64	Bhavnagar	Gujarat	Bhavnagar	C	K	F	Q	423	343		383	1.06	406	80%	325	Lower (Factore d RP, Highest Bid)	325
65	Bhuj	Gujarat	Kachchh	D	K	F	Q	153	154	171	160	1.17	186	80%	149	No Adjustm ent	149
66	Botad	Gujarat	Bhavnagar	D	K	F	Q	153	154	171	160	1.06	169	80%	135	Lower (Factore d RP, MIB RP)	135

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67	Dahod	Gujarat	Dohad	D	K	F	Q	153	154	171	160	0.57	91	80%	73	Lower (Factored RP, MIB RP)	73
68	Gandhidham	Gujarat	Kachchh	D	K	F	Q	153	154	171	160	1.17	186	80%	149	No Adjustme nt	149
69	Godhra	Gujarat	Panch Mahal s	D	K	F	Q	153	154	171	160	0.75	120	80%	96	Lower (Factored RP, Highest Bid)	96
70	Jamnagar	Gujarat	Jamnaga r	C	K	F	Q	423	343		383	1.18	452	80%	362	Lower (Factored RP, Highest Bid)	351
71	Jetpur Navagadh	Gujarat	Rajkot	D	K	F	Q	153	154	171	160	1.44	229	80%	184	Lower (Factored RP, MIB RP)	171
72	Junagadh	Gujarat	Junagadh	D	K	F	Q	153	154	171	160	1.10	175	80%	140	Lower (Factored RP, Highest Bid)	140
73	Mehsana	Gujarat	Mahesana	D	K	F	Q	153	154	171	160	1.09	174	80%	140	Lower (Factored RP, Highest Bid)	140

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74	Palanpur	Gujarat	Bana s Kanth a	D	K	F	Q	153	154	171	160	0.73	116	80%	93	Lower (Factore d RP, Highest Bid)	93
75	Patan	Gujarat	Patan	D	K	F	Q	153	154	171	160	0.86	137	80%	110	Lower (Factore d RP, MIB RP)	110
76	Porbandar	Gujarat	Porbandar	D	K	F	Q	153	154	171	160	1.17	187	80%	150	Lower (Factore d RP, Highest Bid)	150
77	Surendra nagar Dudhrej	Gujarat	Surendra nagar	D	K	F	Q	153	154	171	160	1.02	163	80%	131	Lower (Factore d RP, MIB RP)	131
78	Veraval	Gujarat	Junagad h	D	K	F	Q	153	154	171	160	1.10	175	80%	140	Lower (Factore d RP, Highest Bid)	140
79	Ambala	Haryana	Ambala	D	<b>J</b>	H	S		100	102	101	1.53	155	80%	124	No Adjustm ent	124



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80	Bhiwani	Haryana	Bhiwani	D	J	H	S		100	102	101	1.08	110	80%	88	No Adjustment	88
81	Jind	Haryana	Jind	D	J	H	S		100	102	101	1.09	110	80%	88	No Adjustment	88
82	Kaithal	Haryana	Kaithal	D	J	H	S		100	102	101	1.17	118	80%	95	No Adjustment	95
83	Panipat	Haryana	Panipat	D	J	H	S		100	102	101	1.40	141	80%	113	No Adjustment	113
84	Rewari	Haryana	Rewari	D	J	H	S		100	102	101	1.36	138	80%	110	No Adjustment	110
85	Rohtak	Haryana	Rohtak	D	J	H	S		100	102	101	1.36	138	80%	110	No Adjustment	110
86	Sirsa	Haryana	Sirsa	D	J	H	S		100	102	101	1.21	122	80%	98	No Adjustment	98
87	Thanesar	Haryana	Kurukshetra	D	J	H	S		100	102	101	1.32	133	80%	107	No Adjustment	107
88	Anantnag	Jammu & Kashmir	NA	D	L	H	S	128	100	102	110	#N/A	NA	40%	44	No Adjustment	44
89	Bokaro Steel City	Jharkhand	Bokaro	D	L	H	S	128	100	102	110	0.96	106	80%	85	No Adjustment	85

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90	Deoghar	Jharkhand	Deoghar	D	L	H	S	128	100	102	110	0.63	69	80%	55	No Adjustment	55
91	Dhanbad	Jharkhand	Dhanbad	B	L	H	S	390	516	365	424	1.02	433	80%	346	No Adjustment	346
92	Giridih	Jharkhand	Giridih	D	L	H	S	128	100	102	110	0.53	59	80%	47	No Adjustment	47
93	Hazaribag	Jharkhand	Hazaribagh	D	L	H	S	128	100	102	110	0.74	82	80%	65	No Adjustment	65
94	Medninagar (Daltonganj)	Jharkhand	Palamu	D	L	H	S	128	100	102	110	0.53	59	80%	47	No Adjustment	47
95	Bagalkot	Karnataka	Bagalkot	D	J	F	Q		154	171	163	0.86	140	80%	112	No Adjustment	112
96	Belgaum	Karnataka	Belgaum	C	J	F	Q		343		343	0.97	331	80%	265	Lower (Factored RP, MIB RP)	265
97	Bellary	Karnataka	Bellary	C	J	F	Q		343		343	1.03	352	80%	282	Lower (Factored RP, MIB RP)	282
98	Bidar	Karnataka	Bidar	D	J	F	Q		154	171	163	0.82	133	80%	106	No Adjustment	106

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99	Bijapur	Karnataka	Bijapur	C	J	F	Q		343		343	0.45	155	80%	124	No Adjustment	124
100	Chikmagalur	Karnataka	Chikmagalur	D	J	F	Q		154	171	163	1.09	177	80%	141	No Adjustment	141
101	Chitradurga	Karnataka	Chitradurga	D	J	F	Q		154	171	163	0.96	156	80%	125	No Adjustment	125
102	Davangere	Karnataka	Davanagere	C	J	F	Q		343		343	1.03	353	80%	283	Lower (Factored RP, MIB RP)	283
103	Gadag Betigeri	Karnataka	Gadag	D	J	F	Q		154	171	163	0.89	145	80%	116	No Adjustment	116
104	Gulbarga	Karnataka	Gulbarga	C	J	F	Q		343		343	0.84	290	80%	232	Lower (Factored RP, MIB RP)	150
105	Hassan	Karnataka	Hassan	D	J	F	Q		154	171	163	1.03	167	80%	134	No Adjustment	134
106	Hospet	Karnataka	Bellary	D	J	F	Q		154	171	163	1.03	167	80%	133	No Adjustment	133
107	Hubli-Dharwad	Karnataka	Dharwad	C	J	F	Q		343		343	1.10	378	80%	303	Lower (Factored RP,	303

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																Highest Bid)	
108	Kolar	Karnatak a	Kolar	D	J	F	Q		154	171	163	1.06	172	80%	137	No Adjustme nt	137
109	Mangaluru	Karnatak a	Dakshina Kannada	C	J	F	Q		343		343	1.40	480	80%	384	Lower (Factored RP, MIB RP)	275
110	Mysuru	Karnatak a	Mysore	C	J	F	Q		343		343	1.19	410	80%	328	Higher (Factored RP, Highest Bid)	328
111	Raichur	Karnatak a	Raichur	D	J	F	Q		154	171	163	0.83	135	80%	108	No Adjustme nt	108
112	Shimoga	Karnatak a	Shimoga	C	J	F	Q		343		343	1.14	393	80%	314	No Adjustme nt	314
113	Tumkur	Karnatak a	Tumkur	D	J	F	Q		154	171	163	1.07	174	80%	139	No Adjustme nt	139
114	Udupi	Karnatak a	Udupi	D	J	F	Q		154	171	163	1.30	212	80%	169	No Adjustme nt	169

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115	Alappuzha (Alleppey)	Kerala	Alappuzha	C	J	F	S		343	329	336	1.72	579	80%	463	Lower (Factored RP, Highest Bid)	463
116	Kanhangad (Kasaragod)	Kerala	Kasaragod	D	J	F	S		154	102	128	1.47	189	80%	151	No Adjustment	151
117	Kannur	Kerala	Kannur	C	J	F	S		343	329	336	1.65	554	80%	443	Lower (Factored RP, MIB RP)	250
118	Palakkad	Kerala	Palakkad	D	J	F	S		154	102	128	1.53	196	80%	157	No Adjustment	157
119	Thrisur	Kerala	Thrissur	C	J	F	S		343	329	336	1.80	606	80%	485	Lower (Factored RP, MIB RP)	349
120	Kavaratti	Lakshadw eep	NA	D	Refer to paragraph 2.36 for details of computation of Reserve Price											No Adjustment	5
121	Betul	Madhya Pradesh	Betul	D	L	H	Q	128	100	171	133	0.71	94	80%	75	No Adjustment	75
122	Burhanpur	Madhya Pradesh	Burhanpu r	D	L	H	Q	128	100	171	133	0.73	97	80%	78	Lower (Factored RP, MIB RP)	78

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123	Chhattarpu r	Madhy a Pradesh	Chhatar pur	D	L	H	Q	128	100	171	133	0.64	85	80%	68	Lower (Factore d RP, MIB RP)	68
124	Chhindwar a	Madhy a Pradesh	Chhindw ara	D	L	H	Q	128	100	171	133	0.75	100	80%	80	Lower (Factore d RP, MIB RP)	80
125	Damoh	Madhy a Pradesh	Damoh	D	L	H	Q	128	100	171	133	0.65	87	80%	70	Lower (Factore d RP, MIB RP)	70
126	Guna	Madhy a Pradesh	Guna	D	L	H	Q	128	100	171	133	0.67	90	80%	72	Lower (Factore d RP, MIB RP)	72
127	Itarsi	Madhy a Pradesh	Hoshang abad	D	L	H	Q	128	100	171	133	0.87	116	80%	92	Lower (Factore d RP, MIB RP)	92
128	Khandwa	Madhy a Pradesh	Khandwa (East Nimar)	D	L	H	Q	128	100	171	133	0.73	97	80%	78	Lower (Factore d RP, MIBRP)	78
129	Khargone	Madhy a Pradesh	Khargone (West Nimar)	D	L	H	Q	128	100	171	133	0.64	85	80%	68	Lower (Factore d RP, MIB RP)	68

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130	Mandsaur	Madhya Prades h	Mandsaur	D	L	H	Q	128	100	171	133	0.75	100	80%	80	Lower (Factore d RP, MIB RP)	80
131	Murwar a (Katni)	Madhya Prades h	Katni	D	L	H	Q	128	100	171	133	0.70	94	80%	75	Lower (Factore d RP, MIB RP)	75
132	Neemuch	Madhya Prades h	Neemuch	D	L	H	Q	128	100	171	133	0.79	105	80%	84	Lower (Factore d RP, MIB RP)	84
133	Ratlam	Madhya Prades h	Ratlam	D	L	H	Q	128	100	171	133	0.76	101	80%	81	Lower (Factore d RP, MIB RP)	81
134	Rewa	Madhya Prades h	Rewa	D	L	H	Q	128	100	171	133	0.64	85	80%	68	Lower (Factore d RP, MIB RP)	68
135	Sagar	Madhya Prades h	Sagar	C	L	H	Q	115	150		133	0.75	100	80%	80	No Adjustm ent	80
136	Satna	Madhya Prades h	Satna	D	L	H	Q	128	100	171	133	0.68	91	80%	73	Lower (Factore d RP, MIB RP)	73
137	Seoni	Madhya Prades h	Seoni	D	L	H	Q	128	100	171	133	0.62	82	80%	66	No Adjustm ent	66

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138	Shivpuri	Madhya Prades h	Shivpuri	D	L	H	Q	128	100	171	133	0.60	79	80%	64	Lower (Factore d RP, MIB RP)	64
139	Singrauli	Madhya Prades h	Singrauli	D	L	H	Q	128	100	171	133	0.63	84	80%	67	Lower (Factore d RP, MIB RP)	67
140	Ujjain	Madhya Prades h	Ujjain	C	L	H	Q	115	150		133	0.95	127	80%	101	Lower (Factore d RP, Highest Bid)	101
141	Vidisha	Madhya Prades h	Vidisha	D	L	H	Q	128	100	171	133	0.70	93	80%	74	Lower (Factore d RP, MIB RP)	74
142	Achalpur	Maharas htra	Amravati	D	J	F	Q		154	171	163	1.00	163	80%	130	Lower (Factore d RP, MIB RP)	130
143	Amravati	Maharas htra	Amravati	C	J	F	Q		343		343	1.00	344	80%	275	Lower (Factore d RP, Highest Bid)	275
144	Barshi	Maharas htra	Solapur	D	J	F	Q		154	171	163	1.02	165	80%	132	Lower (Factore d RP, MIB RP)	132



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145	Chandrapu r	Maharas htra	Nagpur	C	J	F	Q		343		343	1.54	528	80%	422	No Adjustm ent	422
146	Dhule	Maharas htra	Dhule	C	J	F	Q		343		343	0.87	300	80%	240	Higher (Factore d RP, Highest Bid)	240
147	Gondiya	Maharas htra	Gondiya	D	J	F	Q		154	171	163	0.86	141	80%	113	Lower (Factore d RP, MIB RP)	113
148	Latur	Maharas htra	Latur	C	J	F	Q		343		343	0.87	299	80%	239	No Adjustm ent	239
149	Malegaon	Maharas htra	Nashik	C	J	F	Q		343		343	1.13	388	80%	311	Lower (Factore d RP, MIB RP)	311
150	Nanded	Maharas htra	Nanded	C	J	F	Q		343		343	0.81	277	80%	221	Higher (Factore d RP, Highest Bid)	221
151	Nandurbar	Maharas htra	Nandurb ar	D	J	F	Q		154	171	163	0.65	105	80%	84	No Adjustm ent	84
152	Osmanabad	Maharas htra	Osmana bad	D	J	F	Q		154	171	163	0.83	135	80%	108	No Adjustm ent	108

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153	Udgir	Maharashtra	Latur	D	J	F	Q		154	171	163	0.87	142	80%	113	No Adjustment	113
154	Wardha	Maharashtra	Wardha	D	J	F	Q		154	171	163	1.09	177	80%	142	Lower (Factored RP, MIB RP)	142
155	Yavatmal	Maharashtra	Yavatmal	D	J	F	Q		154	171	163	0.86	139	80%	111	Lower (Factored RP, MIB RP)	111
156	Imphal	Manipur	NA	C	L	#N/A	S	115		329	222	#N/A	NA	40%	89	No Adjustment	89
157	Dimapur	Nagaland	NA	D	L	#N/A	S	128		102	115	#N/A	NA	40%	46	No Adjustment	46
158	Kohima	Nagaland	NA	D	L	#N/A	S	128		102	115	#N/A	NA	40%	46	No Adjustment	46
159	Baleshwar	Odisha	Baleshwar	D	L	H	R	128	100		114	0.77	88	80%	70	No Adjustment	70
160	Baripada	Odisha	Mayurbhanj	D	L	H	R	128	100		114	0.58	66	80%	53	No Adjustment	53
161	Berhampur	Odisha	Ganjam	C	L	H	R	115	150	378	214	0.79	169	80%	136	No Adjustment	136

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162	Bhadrak	Odisha	Bhadrak	D	L	H	R	128	100		114	0.76	87	80%	70	No Adjustm ent	70
163	Puri	Odisha	Puri	D	L	H	R	128	100		114	0.80	92	80%	73	No Adjustm ent	73
164	Sambalpur	Odisha	Sambalp ur	D	L	H	R	128	100		114	0.95	109	80%	87	No Adjustm ent	87
165	Abohar	Punjab	Firozpur	D	K	H	S	153	100	102	118	1.33	157	80%	126	No Adjustm ent	126
166	Barnala	Punjab	Barnala	D	K	H	S	153	100	102	118	1.43	169	80%	135	No Adjustm ent	135
167	Bathinda	Punjab	Bathinda	D	K	H	S	153	100	102	118	1.44	170	80%	136	No Adjustm ent	136
168	Firozpur	Punjab	Firozpur	D	K	H	S	153	100	102	118	1.33	157	80%	126	No Adjustm ent	126
169	Hoshiarpur	Punjab	Hoshiarp ur	D	K	H	S	153	100	102	118	1.61	190	80%	152	No Adjustm ent	152
170	Ludhiana	Punjab	Ludhiana	B	K	H	S	762	516	365	548	1.79	979	80%	783	No Adjustm ent	783
171	Moga	Punjab	Moga	D	K	H	S	153	100	102	118	1.46	173	80%	138	No Adjustm ent	138

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172	Muktsar	Punjab	Muktsar	D	K	H	S	153	100	102	118	1.34	159	80%	127	No Adjustment	127
173	Pathankot	Punjab	Gurdaspur	D	K	H	S	153	100	102	118	1.43	170	80%	136	No Adjustment	136
174	Alwar	Rajasthan	Alwar	C	L	G	Q	115			115	0.89	103	80%	82	No Adjustment	82
175	Banswara	Rajasthan	Banswara	D	L	G	Q	128		171	150	0.55	83	80%	66	No Adjustment	66
176	Beawar	Rajasthan	Ajmer	D	L	G	Q	128		171	150	1.10	164	80%	132	No Adjustment	132
177	Bharatpur	Rajasthan	Bharatpur	D	L	G	Q	128		171	150	0.78	116	80%	93	No Adjustment	93
178	Bhilwara	Rajasthan	Bhilwara	C	L	G	Q	115			115	0.87	100	80%	80	No Adjustment	80
179	Chittaurgarh	Rajasthan	Chittaurgarh	D	L	G	Q	128		171	150	0.85	127	80%	101	No Adjustment	101
180	Churu	Rajasthan	Churu	D	L	G	Q	128		171	150	0.79	119	80%	95	No Adjustment	95
181	Dhaulpur	Rajasthan	Dhaulpur	D	L	G	Q	128		171	150	0.67	100	80%	80	No Adjustment	80

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182	Ganganagar	Rajasthan	Ganganagar	D	L	G	Q	128		171	150	1.01	151	80%	121	No Adjustment	121
183	Hanumangarh	Rajasthan	Hanumangarh	D	L	G	Q	128		171	150	0.85	128	80%	102	No Adjustment	102
184	Hindaun	Rajasthan	Karauli	D	L	G	Q	128		171	150	0.67	100	80%	80	No Adjustment	80
185	Jhunjhunun	Rajasthan	Jhunjhunun	D	L	G	Q	128		171	150	0.92	137	80%	110	No Adjustment	110
186	Makrana	Rajasthan	Nagaur	D	L	G	Q	128		171	150	0.80	120	80%	96	No Adjustment	96
187	Nagaur	Rajasthan	Nagaur	D	L	G	Q	128		171	150	0.80	120	80%	96	No Adjustment	96
188	Pali	Rajasthan	Pali	D	L	G	Q	128		171	150	0.89	133	80%	106	No Adjustment	106
189	Sawai Madhopur	Rajasthan	Sawai Madhopur	D	L	G	Q	128		171	150	0.76	114	80%	91	No Adjustment	91
190	Sikar	Rajasthan	Sikar	D	L	G	Q	128		171	150	0.90	135	80%	108	No Adjustment	108
191	Sujangarh	Rajasthan	Churu	D	L	G	Q	128		171	150	0.79	119	80%	95	No Adjustment	95

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192	Tonk	Rajasthan	Tonk	D	L	G	Q	128		171	150	0.79	118	80%	94	No Adjustment	94
193	Gangtok	Sikkim	NA	D	J	F	S		154	102	128	#N / A	NA	80%	102	Lower (Factored RP, MIB RP)	31
194	Coonoor	Tamil Nadu	The Nilgiris	D	K	F	Q	153	154	171	160	1.28	204	80%	163	No Adjustment	163
195	Dindigul	Tamil Nadu	Dindigul	D	K	F	Q	153	154	171	160	1.20	192	80%	153	No Adjustment	153
196	Erode	Tamil Nadu	Erode	C	K	F	Q	423	343		383	1.44	551	80%	441	Lower (Factored RP, Highest Bid)	441
197	Karaikudi	Tamil Nadu	Sivaganga	D	K	F	Q	153	154	171	160	1.16	186	80%	149	No Adjustment	149
198	Karur	Tamil Nadu	Karur	D	K	F	Q	153	154	171	160	1.32	210	80%	168	No Adjustment	168
199	Nagarcoil/Kanyakumari	Tamil Nadu	Kanniyakumari	D	K	F	Q	153	154	171	160	1.51	241	80%	193	No Adjustment	193

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200	Neyveli	Tamil Nadu	Cuddalore	D	K	F	Q	153	154	171	160	1.23	196	80%	157	No Adjustment	157
201	Pudukkottai	Tamil Nadu	Pudukkottai	D	K	F	Q	153	154	171	160	1.09	173	80%	139	No Adjustment	139
202	Rajapalayam	Tamil Nadu	Virudhunagar	D	K	F	Q	153	154	171	160	1.25	199	80%	159	No Adjustment	159
203	Salem	Tamil Nadu	Salem	C	K	F	Q	423	343		383	1.28	492	80%	394	Lower (Factored RP, Highest Bid)	394
204	Thanjavur	Tamil Nadu	Thanjavur	D	K	F	Q	153	154	171	160	1.23	196	80%	157	No Adjustment	157
205	Tiruchy	Tamil Nadu	Tiruchirappalli	C	K	F	Q	423	343		383	1.33	508	80%	407	Higher (Factored RP, Highest Bid)	500
206	Tirunelveli	Tamil Nadu	Tirunelveli	C	K	F	Q	423	343		383	1.26	485	80%	388	Higher (Factored RP, Highest Bid)	388
207	Tiruvannamalai	Tamil Nadu	Tiruvannamalai	D	K	F	Q	153	154	171	160	1.03	164	80%	131	No Adjustment	131

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208	Tuticorin	Tami Nadu	Thoothukudi	C	K	F	Q	423	343		383	1.37	526	80%	421	Lower (Factored RP, MIB RP)	150
209	Vaniyambadi	Tamil Nadu	Vellore	D	K	F	Q	153	154	171	160	1.21	193	80%	154	No Adjustment	154
210	Vellore	Tamil Nadu	Vellore	C	K	F	Q	423	343		383	1.21	463	80%	370	Lower (Factored RP, Highest Bid)	370
211	Adilabad	Telangan a	Adilabad	D	J	F	R		154		154	0.92	143	80%	114	No Adjustment	114
212	Karimnagar	Telangan a	Karimnagar	D	J	F	R		154		154	1.04	160	80%	128	No Adjustment	128
213	Khammam	Telangan a	Khammam	D	J	F	R		154		154	1.00	154	80%	123	No Adjustment	123
214	Kothagudem	Telangan a	Khammam	D	J	F	R		154		154	1.00	154	80%	123	No Adjustment	123
215	Mahbubnagar	Telangan a	Mahbubnagar	D	J	F	R		154		154	0.84	129	80%	104	No Adjustment	104
216	Mancherial	Telangan a	Adilabad	D	J	F	R		154		154	0.92	143	80%	114	No Adjustment	114



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217	Nalgonda	Telangana	Nalgonda	D	J	F	R		154		154	0.97	150	80%	120	No Adjustm ent	120
218	Nizamabad	Telangana	Nizamab ad	C	J	F	R		343	378	361	0.98	352	80%	281	No Adjustm e nt	281
219	Ramagun dam	Telangana	Karimna gar	D	J	F	R		154		154	1.04	160	80%	128	No Adjustm ent	128
220	Suryapet	Telangana	Nalgonda	D	J	F	R		154		154	0.97	150	80%	120	No Adjustm ent	120
221	Warangal	Telangana	Warangal	C	J	F	R		343	378	361	1.01	366	80%	293	Higher (Factore d RP, Highest Bid)	293
222	Agartala	Tripura	NA	D	L	H	S	128	100	102	110	#N / A	NA	40%	44	Higher (Factore d RP, Highest Bid)	71
223	Akbarpur	Uttar Pradesh	Ambedkar Nagar	D	L	H	Q	128	100	171	133	0.59	78	80%	63	No Adjustm ent	63
224	Azamgarh	Uttar Pradesh	Azamgarh	D	L	H	Q	128	100	171	133	0.63	84	80%	67	No Adjustm ent	67

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225	Badaun	Uttar Pradesh	Budaun	D	L	H	Q	128	100	171	133	0.58	77	80%	62	No Adjustment	62
226	Bahraich	Uttar Pradesh	Bahraich	D	L	H	Q	128	100	171	133	0.49	65	80%	52	No Adjustment	52
227	Ballia	Uttar Pradesh	Ballia	D	L	H	Q	128	100	171	133	0.61	82	80%	65	No Adjustment	65
228	Banda	Uttar Pradesh	Banda	D	L	H	Q	128	100	171	133	0.58	77	80%	61	No Adjustment	61
229	Basti	Uttar Pradesh	Basti	D	L	H	Q	128	100	171	133	0.62	82	80%	66	No Adjustment	66
230	Deoria	Uttar Pradesh	Deoria	D	L	H	Q	128	100	171	133	0.64	85	80%	68	No Adjustment	68
231	Etah	Uttar Pradesh	Etah	D	L	H	Q	128	100	171	133	0.63	84	80%	67	No Adjustment	67
232	Etawah	Uttar Pradesh	Etawah	D	L	H	Q	128	100	171	133	0.73	97	80%	77	No Adjustment	77
233	Faizabad/Ayodhya	Uttar Pradesh	Faizabad	D	L	H	Q	128	100	171	133	0.68	91	80%	73	No Adjustment	73

S. No. (1)	City (2)	State/UT (3)	District(4)	City category as per MIB (5)	Group based on GSDP per capita (6)	Group based on GR per capita (7)	Group based on radio listene rship (8)	Valuation based on per capita GSDP (Rs. in lakh) (9)	Valua tion based on per capita GR (Rs. in lakh) (10)	Valua tion based on radio listen er ship (Rs. in lakh) (11)	Average value (Rs. in lakh) (12)	City MII (13)	City MII adjus ted value (14)	Factor for RP (80%/40%) (Rs. in lakh) (15)	Factor based RP (Rs. in lakh) (16)	Adjustm ent to RP (17)	Final RP (Rs. in lakh) (18)
234	Farrukha bad cum Fatehgarh	Uttar Pradesh	Farrukh abad	D	L	H	Q	128	100	171	133	0.65	87	80%	70	No Adjustm ent	70
235	Fatehpur	Uttar Pradesh	Fatehpur	D	L	H	Q	128	100	171	133	0.61	81	80%	65	No Adjustm ent	65
236	Ghazipur	Uttar Pradesh	Ghazipur	D	L	H	Q	128	100	171	133	0.64	85	80%	68	No Adjustm e nt	68
237	Gonda	Uttar Pradesh	Gonda	D	L	H	Q	128	100	171	133	0.57	76	80%	61	No Adjustm ent	61
238	Hardoi	Uttar Pradesh	Hardoi	D	L	H	Q	128	100	171	133	0.55	74	80%	59	No Adjustm ent	59
239	Jaunpur	Uttar Pradesh	Jaunpur	D	L	H	Q	128	100	171	133	0.66	88	80%	70	No Adjustm e nt	70
240	Lakhimpur	Uttar Pradesh	Kheri	D	L	H	Q	128	100	171	133	0.57	75	80%	60	No Adjustm ent	60
241	Lalitpur	Uttar Pradesh	Lalitpur	D	L	H	Q	128	100	171	133	0.63	84	80%	67	No Adjustm ent	67
242	Mainpuri	Uttar Pradesh	Mainpuri	D	L	H	Q	128	100	171	133	0.63	84	80%	68	No Adjustm ent	68

S. No. (1)	City (2)	State/UT (3)	District(4)	City category as per MIB (5)	Group based on GSDP per capita (6)	Group based on GR per capita (7)	Group based on radio listene rship (8)	Valuation based on per capita GSDP (Rs. in lakh) (9)	Valua tion based on per capita GR (Rs. in lakh) (10)	Valua tion based on radio listen er ship (Rs. in lakh) (11)	Average value (Rs. in lakh) (12)	City MII (13)	City MII adjus ted value (14)	Factor for RP (80%/40%) (Rs. in lakh) (15)	Factor based RP (Rs. in lakh) (16)	Adjustm ent to RP (17)	Final RP (Rs. in lakh) (18)
243	Mathura	Uttar Pradesh	Mathura	D	L	H	Q	128	100	171	133	0.82	109	80%	87	No Adjustm ent	87
244	Maunath Bhanjan (Distt. Mau)	Uttar Pradesh	Mau	D	L	H	Q	128	100	171	133	0.69	92	80%	73	No Adjustm ent	73
245	Mirzapur cum Vindhyach al	Uttar Pradesh	Mirzapur	D	L	H	Q	128	100	171	133	0.68	91	80%	73	No Adjustm ent	73
246	Moradabad	Uttar Pradesh	Moradab ad	B	L	H	Q	390	516		453	0.77	350	80%	280	No Adjustm ent	280
247	Muzaffarna gar	Uttar Pradesh	Muzaffarn agar	C	L	H	Q	115	150		133	0.89	118	80%	94	Lower (Factore d RP, MIB RP)	94
248	Orai	Uttar Pradesh	Jalaun	D	L	H	Q	128	100	171	133	0.70	93	80%	75	No Adjustm e nt	75
249	Raebareli	Uttar Pradesh	Rae bareli	D	L	H	Q	128	100	171	133	0.67	89	80%	72	No Adjustm e nt	72
250	Saharanpu r	Uttar Pradesh	Saharan pur	C	L	H	Q	115	150		133	0.90	119	80%	95	Lower (Factore d RP, MIB RP)	95

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251	Shahjaha npur	Uttar Pradesh	Shahja hanpur	C	L	H	Q	115	150		133	0.65	86	80%	69	Lower (Factore dRP, MIB RP)	69
252	Shikohabad	Uttar Pradesh	Firozabad	D	L	H	Q	128	100	171	133	0.79	105	80%	84	No Adjustm e nt	84
253	Sitapur	Uttar Pradesh	Sitapur	D	L	H	Q	128	100	171	133	0.56	75	80%	60	No Adjustm ent	60
254	Sultanpur	Uttar Pradesh	Sultanpu r	D	L	H	Q	128	100	171	133	0.56	75	80%	60	No Adjustm ent	60
255	Dehradun	Uttarak hand	Dehradun	C	J		S			329	329	1.64	540	80%	432	Lower (Factore dRP, Highest Bid)	432
256	Haldwani- cum Kathgodam	Uttarak hand	Nainital	D	J		S			102	102	1.30	132	80%	106	No Adjustm ent	106
257	Haridwar	Uttarak hand	Hardwar	D	J		S			102	102	1.19	121	80%	97	No Adjustm e nt	97
258	Alipurduar	West Bengal	Jalpaigur i	D	L	G	Q	128		171	150	0.78	116	80%	93	No Adjustm ent	93

S. No. (1)	City (2)	State/UT (3)	District(4)	City category as per MIB (5)	Group based on GSDP per capita (6)	Group based on GR per capita (7)	Group based on radio listene rship (8)	Valuation based on per capita GSDP (Rs. in lakh) (9)	Valua tion based on per capita GR (Rs. in lakh) (10)	Valua tion based on radio listen er ship (Rs. in lakh) (11)	Average value (Rs. in lakh) (12)	City MII (13)	City MII adjus ted value (14)	Factor for RP (80%/40%) (Rs. in lakh) (15)	Factor based RP (Rs. in lakh) (16)	Adjustm ent to RP (17)	Final RP (Rs. in lakh) (18)
259	Asansol	West Bengal	Barddha man	B	L	G	Q	390			390	0.98	383	80%	306	Higher (Factored RP, Highest Bid)	306
260	Baharampur	West Bengal	Murshidabad	C	L	G	Q	115			115	0.68	78	80%	63	No Adjustment	63
261	Balurghat	West Bengal	Dakshin Dinajpur	D	L	G	Q	128		171	150	0.73	109	80%	87	No Adjustment	87
262	Bankura	West Bengal	Bankura	D	L	G	Q	128		171	150	0.67	100	80%	80	No Adjustment	80
263	Barddhaman	West Bengal	Barddhaman	C	L	G	Q	115			115	0.98	113	80%	90	No Adjustment	90
264	Bongaon	West Bengal	North Twenty Four Parganas	D	L	G	Q	128		171	150	0.91	135	80%	108	No Adjustment	108
265	Darjiling	West Bengal	Darjiling	D	L	G	Q	128		171	150	1.08	162	80%	130	No Adjustment	130
266	Dhulian	West Bengal	Murshidabad	D	L	G	Q	128		171	150	0.68	102	80%	81	No Adjustment	81
267	English Bazar	West Bengal	Maldah	C	L	G	Q	115			115	0.64	74	80%	59	No Adjustment	59

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268	Kharagpur	West Bengal	Paschim Medinipur	D	L	G	Q	128		171	150	0.72	107	80%	86	No Adjustm ent	86
269	Kolkata	West Bengal	Kolkata	A+	Refer to paragraph 2.34 for details of computation of Reserve Price											GR Adjustm ent	5339
270	Krishnana gar	West Bengal	Nadia	D	L	G	Q	128		171	150	0.80	119	80%	95	No Adjustm ent	95
271	Puruliya	West Bengal	Puruliya	D	L	G	Q	128		171	150	0.60	90	80%	72	No Adjustm ent	72
272	Raiganj	West Bengal	Uttar Dinajp ur	D	L	G	Q	128		171	150	0.58	87	80%	70	No Adjustm ent	70
273	Silliguri	West Bengal	Darjiling	C	L	G	Q	115			115	1.08	125	80%	100	Higher (Factore dRP, Highest Bid)	100

**Annexure XXI****Details of auction of FM radio channels in cities of 'Others' category**

<b>S. No.</b>	<b>Name of City</b>	<b>State / UT</b>	<b>Total Number of channels available</b>	<b>Number of channels successfully bid</b>	<b>Successful bid amount (in Rs.)</b>
1	Leh	Ladakh	3	3	5 lakh
2	Kargil	J & K	3	2	5 lakh
3	Kathua	J & K	3	2	5 lakh
4	Poonch	J & K	3	2	5 lakh
5	Bhaderwah	J & K	3	1	5 lakh
6	Dhubri	Assam	3	1	5 lakh
7	Haflong	Assam	3	1	5 lakh
8	Mokukchung	Nagaland	3	1	5 lakh
9	Jowai	Meghalaya	3	0	-
10	Lunglei	Mizoram	3	0	-
11	Belonia	Tripura	3	0	-